evenly shared across the most defined in our country. Above all, we must continue to defend an equitable and a tolerant society. We must guard against intolerance in India and we must guard against the selfishness of inequitable consumption. I once again thank you, hon. Chairman and the House for welcoming us, nominated Members, and treating us as your brothers. Thank you, very much.

ANNOUNCEMENT BY CHAIR

Regarding Submission of articles/Messages by Members for publication on occasion of 60th Anniversary of first setting of Parliament

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN) : Hon. Members, I wish to inform you that on the occasion of 60th Anniversary of the First Sitting of Parliament, you are requested to send your articles to the Secretary-General on the theme "Sixty Years Journey of the Indian Parliament". The article should not exceed the length of 1200 words and it may be written either in English or in Hindi. The articles may please be sent by the 22nd May, 2012. Members are also requested to record their messages in about sixty words on the theme "Sixty Years Journey of the Indian Parliament" in the register kept in the inner lobby for the purpose. These articles and messages would be edited and published separately in a book form, which would be published as a special volume being brought out on the occasion of the 60th Anniversary of the First Sitting of the Parliament.

DISCUSSION ON SIXTY YEARS' JOURNEY OF INDIAN PARLIAMENT – contd.

SHRI D. RAJA (Tamil Nadu) : Sir, I join everyone to celebrate the great journey of Indian Parliament for six decades. Sir, I am proud to state that the Communist Members, in both the Houses, have played a great role and made a great contribution in strengthening the functions of Indian Parliament and the Parliamentary democracy. Comrade Somnath Lahiri, one of the veteran Communist leaders, was part of the Constitution Drafting Committee for a brief period. After that, in the independent India, when the Parliament was set up, we had galaxy of Communist leaders – comrade Hiren Mukherjee, comrade S.A. Dange, comrade Indrajit Gupta, comrade Bhupesh Gupta and comrade A.K. Gopalan. Such a galaxy of leaders made a very valuable contribution in strengthening our Parliamentary democracy. It was under the leadership of comrade Indrajit Gupta that a Parliament Committee discussed the question of electoral reforms and policy of state funding of elections. I think, the time has come when the Government will have to take note, political parties will have to take note that India needs a comprehensive electoral reform, including the proportional representation system and state funding of elections. Sir, comrade Indrajit Gupta was

[SHRI D. RAJA]

the first recipient of the Best Parliamentarian Award in Indian Parliament. Comrade Bhupesh Gupta, speaking in this very House, referred to certain extraordinary situations which can pave the ground for the emergence of extra-Constitutional authority. It was the first time that the concept of extra-Constitutional authority was discussed in Indian political discourse.

Sir, having said that, as Communists, we have been articulating our concerns based on an ideology, cutting across the faiths, the castes and the religions of the country, but based on common humanity. We have been articulating our concerns, our worries, how we should strengthen the federal governance of our country, federalism, secular democracy, social justice and above all, equality, which one can refer to as 'socialism'. We have been articulating this. Look at the history of our Parliament. It embodies the vision of peaceful transformation. Our country was under colonial rule. It was plundered. And, it was none other than Dr. Ambedkar who said, "India suffers from a graded social inequality." And, Dr. Ambedkar believed that India could be changed, our society could be changed through peaceful Parliamentary, Constitutional methods and the legislative institutions. The concept of legislative institutions is not new to India. Way back in 1898, it was Swami Vivekanand who spoke about need for India to have more legislative institutions for its progress. After Independence, we had set up this Parliament. How do we understand this Parliament and its functions? Sir, for that, we will have to understand the very concept of Parliamentary democracy, the political democracy. Shri K.R. Narayanan, who occupied that Chair once, who became the President of this country, mentioned and summarised, "Mahatma Gandhi gave a moral mass dimension to our freedom movement. At the same time, Jawaharlal Nehru gave an economic and socialist dimension to our freedom movement. It was Dr. Ambedkar who gave a challenging social and democratic vision to our Parliamentary democracy." Now, let us ask ourselves what we have done to achieve the challenging social democratic vision that Ambedkar set before us.

Sir, it is true that Mahatma Gandhi set moral standards, ethical standards in public life which brought more women into the freedom movement, and, also into the public work. At the same time, we will have to understand that when we adopted the Constitution, Dr. Ambedkar said that India, with its new Constitution, has to recognize the principle of 'One Man, One Vote' but putting the larger question, he added that we have to realize the principle of 'One Vote, One Value'. Here, we will have to understand the mass and moral dimension given by Mahatma Gandhi, which brought the ordinary citizen, particularly, women, and, the economic and socialist dimension of Nehru's modern India. Even that moral dimension of Gandhi has been tarnished by the decline in values, mounting scandals and corruption cases in India today, and, whereas, Sir, Ambedkar's vision remains as a vision. That is why, there is a need to follow Ambedkar who had prescribed the method of education, agitation and organization. In fact, what

he prescribed was the constitutional and parliamentary method. On the 60th anniversary of our Parliament, it is important to uphold parliamentary and constitutional methods.

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN) : Time is over. Please conclude.

SHRI D. RAJA : Here, Sir, I would like to remind the House what Mr. K.R. Narayanan said, "Parliament is a mighty substitute for a bloody and violent revolution". It is what Mr. Narayanan said. A couple of days back, we discussed the issue of how Dr. Ambedkar was presented in an NCERT textbook. There were concerns outside the Parliament, and, Parliament took serious note of those strong sentiments. At the same time, Parliament does not undermine the importance of academicians and scholars. There is a view that the issue was blown out of proportion. Yes, there is a point. At the same time, we hold our academicians, intellectuals and scholars in high esteem. Sir, I must point out that nobody has the right to go and ransack academician's house for certain things, and, that bunch of people should understand what Mr. K.R. Narayanan said, "Parliament is the mighty substitute for a bloody and violent revolution." That has to be understood.

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN) : Please conclude.

SHRI D. RAJA : I am concluding, Sir. I think, what Dr. Maitreyan said will be kept in mind when you deal with the speakers. The Parliament will have to move forward, and, we will have to face many challenges. For instance, way back, Dr. Ambedkar tried to amend the Hindu Code Bill for empowering the women, and, the same very House passed the Women Reservation Bill, although, it is still pending. Sir, we have been enacting a large number of legislation for the common good of the people. At the same time, poverty, inequality, injustice, backwardness continue to haunt the whole nation. Unless the Parliament spends its valuable time to deliberate on these issues and pass meaningful legislation, our country cannot be taken forward. So, I think, Parliament has to work for more number of days in comparison to what we are doing today.

Sir, the Parliament is supreme and we should understand that in a democracy, Parliament has a predominant role and responsibility towards people. Sir, people look forward to Parliament and if Parliament does not perform or discharges its duty, it will lead to cynicism, as also mentioned by the Leader of the Opposition, and, we should not allow that cynicism to grow in this country.

Therefore, Sir, we all have the common responsibility to strengthen this Parliament as an institution, improve the functioning of Parliament in the coming days in order to instill confidence in the minds of the people that Parliament responds, Parliament is

[SHRI D. RAJA]

sensitive to their concerns. Finally, Sir, I join everyone in celebrating this occasion and give my good wishes to everyone who is associated with the Parliamentary work.

SHRI K. RAHMAN KHAN (Karnataka) : Mr. Vice-Chairman, Sir, on this historic occasion, I greet all my colleagues in this House and also the people of India. Today is a historic day. Sixty years back, this temple of democracy was born and we are celebrating this historic event today. It is time for all of us to look back as to how our democracy has functioned and how our Parliament has functioned during the last sixty years. Sixty years is not a long period in the history of a nation, though sixty years is an age of retirement in an individual's life. The greatest satisfaction today for all of us is that our democracy is deep-rooted. We are a functional democracy and a democracy which we are proud of. Our Parliamentary institutions have succeeded to a great extent in addressing the hopes and aspirations of the people, though not to the extent as the people expected. I salute the past Members of Rajya Sabha for their contribution as Members of this House and for serving and strengthening this great institution. We, the Members of Parliament, are fortunate that we have been given this opportunity to serve the people. From 1952 till now, 2067 Members have served this Parliament with dignity. Almost 161 nominated Members from different fields of expertise have also served in this House. We have a great responsibility not only to represent the people but also to address the hopes and aspirations of the people. Our responsibility is to safeguard the Fundamental Rights of the citizens and to provide social justice, economic justice and liberty. In this aspect, still we have to go a long way in protecting the Fundamental Rights of the citizens, in providing social and economic justice, in removing inequality in the society and in overcoming discrimination in the society. Parliament is a supreme institution which represents the collective will of the people. No other organ of the Constitution represents the will of the people and is directly accountable to the people. Sir, we are a country of multiple religions, multiple languages and multiple cultures. We have diverse views, yet we are a successful and vibrant democratic country. Sir, in February, I was in Riyadh to attend the G-20 Speakers' Consultative Conference. One of the subjects in the Conference was interfaith dialogue on how it helps in building the world economy. I was speaking in the Conference as to how, with different languages, different religions, different cultures and diversity, we are a united democratic country. We have been following this tradition for the last thousands of years.

After the Conference, the Speaker of Turkey came to me. He said, "I am proud of your country. I cannot imagine how democracy can succeed with so many religions and languages, and where people have different culture. And still you are a vibrant democracy. If I attend any more conference on 'Interfaith Dialogue', I will use only three words, 'go to India'." This is the credibility our country enjoys. This is the credibility our democratic institutions enjoy. We should be proud of it. Just because we

cannot achieve everything, we cannot take a negative approach and say that we have not achieved everything. We have achieved a lot, and we have yet to achieve a lot. Certain far-reaching events have happened. Direct telecast of parliamentary proceedings was a very important event. We have had divergent views on whether we should have our own channel to telecast it. We deliberated upon it and ultimately did it. We are directly connected to the people. We are elected by the people. Whatever we are doing is watched not just by the few Members who are sitting here. Sometimes the attendance will be thin. Sometimes you will be talking to empty benches. Now the whole nation is watching us, so we have to be very careful. In early years of Parliament, we have had only the print media. We were at the mercy of the print media. It was up to them to report or not to report. Only a few people used to watch the proceedings from the Visitors' Gallery. But that is not the case today. Now the entire nation is watching us. We have to assess what we have gained and where we have not performed. In the last sixty years, we had done a lot. We passed several far-reaching legislations, which had changed the lives of the people. I am not going into the details of all those important legislations that we had passed. We amended the Constitution. It gave the people their fundamental rights. Nationalisation of Banks, Right to Information, Right to Education, MGNREGA, Abolition of Zamindari, Abolition of Privy Purses, land reforms, Panchayati Raj Institution, etc., are some of the farreaching legislations. We are proud of them.

As many hon. Members have said, another important thing is the evolution of Committee System. It is a very, very important thing which we have done in Parliament. Very few parliaments have this system. Even our State Legislatures are not having that. The fundamental duty of a parliamentarian is to give a good law to the people. A good law cannot be made in haste. Every Bill introduced in Parliament is scrutinised by Committees. And our Committees function in such a way that we evolve consensus. The law, which we pass here, is not the law of the Executive or the party in power. The laws are deliberated and carefully scrutinised in Committees and they evolve consensus. Most of the recommendations of the Standing Committees are unanimous.

Where have we failed? We have failed in following the Rules of Procedure of this House.

Everyday, we break the Rules of Procedure. We pass law. We expect the people to follow those laws but, in Parliament, everyday, we break rules and create disturbance in the House. I had the opportunity to preside over this House for the last eight years. Sometimes, I used to feel very bad when even a minute was wasted. Why are we disturbing the House? What is it that we get by disturbing the House? Why do we give up Question Hour? This is the question we have to ask now.We have to introspect. Why should we give up our own right? For whose sake are we doing it? Is it going to help the people? Is it going to create any better place for the people? Are we legislating

[SHRI K. RAHMAN KHAN]

better laws for the people? So, although it is time to celebrate, it is also time for us to introspect whether we should follow it.

Now, the hon. Member, Mr. Yechury, said that we have to sit for 100 days in a year. We sit for 50-60 days. Out of that, we waste 30 per cent of the time. So, if you have 100 days, again, 30 per cent will be lost. So, let us first make use of the number of days we are working and then, I fully agree and I endorse that there should be more than 100 days. We have deliberated upon it here in this House. A Private Member's Bill was brought forward saying that the minimum number of sittings should be 100 days. That has not been followed. I hope the Government would take note of it and come out with a proposal.

Time has come for us to introspect. We have to restore the confidence of the people. Our major concern is, people should not lose confidence in the democracy. The way we function is sometimes criticised by the media. We are shown in a very bad light by the media saying that Members of Parliament are not working. We are working but, we have to restore the confidence of the people. Our failure to perform and make the Executive accountable will lead to judicial activism which will further erode the authority of Parliament. If you do not realise the faults and failures then, people will be forced to come out on streets.

On this occasion, I appeal to all the political Parties in this House to rise to the occasion. It is not the individual Members who are responsible for disturbance in the House. Every individual Member hates to disturb the proceedings but, he is bound by the Party dictates. Let us resolve today that we will not disturb the Question Hour which is the right of individual Members. We will not resort to disturbing the House by coming into the Well of the House. We will oppose the Government through debates and use constitutional methods to oppose the move of the Government if we feel that we have to oppose it.

Our role in Rajya Sabha is not what we are performing today. We are a revising chamber. The very creation of the Council of States is to strengthen our federal structure, be a watchdog to protect the rights of the States and keep check on hasty legislations. I hope we rise to the occasion and earn people's goodwill for our Parliament.

Mr. Vice-Chairman, Sir, I am fortunate to be in this House for the last 18 years. I have learnt a lot from some of the stalwarts and Parliamentarians. My last eight years as Deputy Chairman of this august House have been very eventful. I have had the privilege of working with two Chairmen, that is, Late Shekhawatji and the present Chairman, Mr. Mohammad Hamid Ansari. I enjoyed the confidence and goodwill of all the Members of this House which I cannot forget. I am grateful to my Party and my Party President, Madam Soniaji, for giving me this opportunity to serve in this House

and to our hon. Prime Minister who has always blessed me and encouraged me. I also had the privilege of serving under him as the Deputy Leader when he was the Leader of the Opposition.

Sir, before I conclude, I would like to say something in Urdu.

आज इस साठ साला जश्न के मौके पर मेरी दुआ है कि हमारा जम्हूरी इदारा राज्य सभा और लोक सभा, पार्लियामेंट अपनी आबोताब के साथ हमेशा कायम रहे। हमारा मुल्क हिन्दुस्तान जम्हूरी तरीकों पर मुल्क और अवाम की खिदमत अंजाम देता हुआ तरक्की की मंज़िलें तय करे और दुनिया के तरक्कीयाफ्ता मुल्कों में शामिल होकर क़द्रोमंज़िलत हासिल करे।

† آج اس ساٹھہ سالہ جشن کے موقع پر میری دعا ہے کہ ہمارا جمہوری ادارہ راجیہ سبھا اور لوک سبھا پارلیمنٹ اپنی آب و تاب کے ساتھہ ہمیشہ قائم رہے۔ ہمارا ملک ہندوستان جمہوری طریقوں پر ملک اور عوام کی خدمت انجام دیتا ہوا ترقی کی منزلیں طے کرے اور دنیا کے ترقی یافتہ ملکوں میں شامل ہوکر قدر و منزلت حاصل کرے۔

Thank you, Sir, for giving me this opportunity.

THE VICE-CHAIRMAN (DR. E. M. SUDARSANA NATCHIAPPAN) : Thank you. Thank you very much for maintaining the time also. Mr. Shanta Kumar.

श्री शान्ता कुमार (हिमाचल प्रदेश) : सम्माननीय उपसभाध्यक्ष महोदय, संसद के साठ वर्ष पूरे करने पर आज का यह कार्यक्रम पूरे राष्ट्र के लिए गौरव, स्वाभिमान एवं उल्लास का एक स्वर्णिम अवसर है। मैं सबसे पहले देश के उन लाखों देशभक्तों और शहीदों को श्रद्धांजलि अर्पित करता हूँ, जिन्होंने अंडमान के काले पानी की काल-कोठरियों से लेकर अंग्रेज़ों के फांसी के फन्दों तक अपना बलिदान देकर देश को आज़ाद कराया और हमें अपने देश में अपनी संसद बनाने का सौभाग्य मिला। आज प्रथम क्रान्तिकारी वासुदेव बलवंत फड़के याद आ रहे हैं। अंडमान की भयंकर काल कोठरी में वर्षो की यातना सहने वाले वीर सावरकर, अस्सी साल के कुंवर सिंह, तेईस वर्ष की झांसी की रानी, भगत सिंह, चन्द्रशेखर आज़ाद, अशफ़ाकुल्ला खान, मदनलाल ढींगरा, सुभाष चन्द्र बोस और फिर आज़ादी के आन्दोलन को संजोकर एक mass movement बनाने के लिए राष्ट्रपिता महात्मा गाँधी जी की याद आ रही है। मैं उन सबके चरणों में नमन और उनका अभिनन्दन करता हूँ।

महोदय, अंग्रेज़ देश के दो टुकड़े करके चले गए। विश्व के कुछ लोगों को आशंका थी कि विभिन्न जातियों और भाषाओं के भेदों में बंटा भारत कैसे अपना संविधान बनाएगा, कैसे आज़ादी को संभालेगा? परंतु इन पैंसठ वर्षो के इतिहास ने उन सबको झुठला दिया। देश ने संविधान बनाया, लागू किया और संसद ने विश्व के सबसे बड़े लोकतंत्र को एक सफल, गौरवपूर्ण स्थान दिलाया।

उपसभाध्यक्ष महोदय, आज का दिन गौरव का है, स्वाभिमान का है, उल्लास का है, परंतु आज का

† Transliteration in Urdu Script

[श्री शान्ता कुमार]

दिन आत्मविश्लेषण, आत्मनिरीक्षण और नए संकल्प करने का भी है। संसद की गरिमा व स्तर में कुछ कमी आई है। चर्चा, विवाद और संवाद की परिपक्वता में गिरावट आई है। आज पूरे समय का पूरा उपयोग नहीं हो रहा है और हम सब में दायित्व बोध कम होता जा रहा है। पूरी राजनीति में नैतिक मूल्यों का अवमूल्यन चिंता का विषय है। विश्व के सबसे बड़े लोकतंत्र की सबसे बड़ी इस प्रतिनिधि संस्था की गरिमा और शुचिता को बनाए रखने की चुनौती आज हमारे सामने है।

महोदय, आज आधुनिक भारत के महान निर्माता, देशभक्त संन्यासी स्वामी विवेकानन्द याद आ रहे हैं। विश्व इतिहास में स्वामी विवेकानन्द एक अकेले ऐसे संन्यासी हैं, जिन्होंने मोक्ष के लिए घर-बार, परिवार को तो छोड़ा ही, परंतु देश के लोगों की गरीबी को देखकर उन्होंने उस मोक्ष को भी छोड़ दिया। उन्होंने समुद्र के किनारे कन्याकुमारी की शिला पर ऐतिहासिक घोषणा की - "प्रभु, मुझे मोक्ष नहीं चाहिए। जब तक मेरे देश का प्रत्येक व्यक्ति भर-पेट भेजन नहीं कर लेता, तब तक मैं बार-बार जन्म लूँ, बार-बार मातृभूमि की सेवा करूँ।" उन्होंने "दरिद्र नारायण" का मंत्र दिया और यह कहा कि गरीब ही देश का देवता है, उसकी सेवा ही भगवान की सच्ची पूजा है।

मुझे याद आ रही है, राष्ट्रपिता महात्मा गांधी जी की, जिन्होंने समाज के सबसे नीचे के व्यक्ति से विकास आरम्भ करने के लिए अन्त्योदय का मंत्र दिया था, ग्रामीण अर्थव्यवस्था और सामाजिक न्याय की बात कही थी।

उपसभाध्यक्ष महोदय, देश के भ्रष्टाचार से परेशान होकर जब जनता सड़क पर आती है, तो हम यह कहते हैं कि कानून बनाने का अधिकार हमारा है। सचमुच कानून बनाने का अधिकार हमारा है, लेकिन क्या इस बात का कोई जवाब हमारे पास है कि लोकपाल जैसा महत्वपूर्ण बिल हम पिछले 42 सालों से नहीं बना सके? हमारे पास इसका कोई उत्तर नहीं है। आज हम ऐतिहासिक दिन मना रहे हैं। मैं इस सदन के सभी सदस्यों से प्रार्थना करूँगा कि हम इस सत्र में लोकपाल बिल पास अवश्य करें और लोकपाल बिल पास किए बिना यह सत्र समाप्त न हो। यह क्रेडिब्लिटी का सवाल है। फिर यह बात ठीक होगी कि हमारा अधिकार है। अधिकार है तो 42 साल से उस अधिकार का उपयोग हमने क्यों नहीं किया?

महोदय, मैं चुनाव कानूनों में बदलाव की आवश्यकता का अनुभव करता हूँ। आज हो क्या रहा है? चुनाव लड़ने के बाद हम जीत जाते हैं और सबसे पहला काम यह करते हैं कि चुनाव आयोग के सामने खर्च का हिसाब-किताब देते हैं। क्या हम सही हिसाब-किताब देते हैं? लोकतंत्र की शुरूआत असत्य से होती है। जिन्होंने लोगों की सेवा करनी है, कानून बनाने हैं, वे जब हिसाब-किताब देते हैं तो सच्चा हिसाब-किताब नहीं दे सकते, असत्य हिसाब-किताब देते हैं। फिर चुनाव के लिए धन कहाँ से आता है? मैंने कहा, आज आत्मनिरीक्षण का दिन है, केवल खुशी मनाने का दिन नहीं है, साठ वर्षों के बाद आत्मालोचन करने का दिन है। चुनाव के लिए धन सफेद नहीं होता है। जिस लोकतंत्र की शुरूआत असत्य से होती है, जिस लोकतंत्र की शुरूआत काले धन से होती हे, वह लोकतंत्र कितना सफल होगा? इसलिए यह एक चुनौती है, इकट्ठे बैठकर इसका कोई रास्ता निकाला जाए। स्वामी विवेकानन्द, महात्मा गाँधी और फांसी के फंदों को गले लगाने वाले शहीदों की एक ही इच्छा थी कि भारत स्वतंत्र हो, नैतिकता, शुचिता और खुशहाली आए तथा एक भी व्यक्ति भूख से पीड़ित न हो। आइए, आज हम हिम्मत से इस बात को स्वीकार करें कि उन सबका वह सपना अभी भी अधूरा है। आज उस सपने को पूरा करने का नया संकल्प करने की आवश्यकता है। देश के इस प्रकार के बुनियादी सवालों पर पार्टी से ऊपर उठकर एक राष्ट्रीय सहमति बनायी जाए। प्रधान मंत्री जी इनिशिएटिव लें। यह संसदीय प्रजातंत्र की आज की सबसे बड़ी आवश्यकता है। श्री अटल बिहारी वाजपेयी जी के शब्दों में, पार्टियों की दीवारें बहुत छोटी होती हैं पर राष्ट्र का मंदिर बहुत ऊँचा होता है।

उपसभाध्यक्ष महोदय, आज से चालीस साल बाद संसद के एक सौ साल पूरे होने पर, हम तो नहीं रहेंगे, जब अगली पीढ़ी आएगी और सौ साल पूरे होने के बाद जब अगली पीढ़ी इसी तरह से, इसी सदन में आज का दिन, शताब्दी उत्सव मना रही होगी तब राष्ट्र संघ के खाद्य कार्यक्रम में यह न कहा जाए कि विश्व में सबसे अधिक भूखे लोग भारत में रहते हैं, तब यह न कहा जाए कि कुपोषण से करने वाले बच्चों

की संख्या दुनिया में सबसे अधिक भारत में है, तब ट्रांसपेरेंसी इंटरनेशनल को यह न कहना पड़े कि विश्व के भ्रष्ट देशों में भारत का नाम शामिल हो गया है। आज के दिन यह संकल्प करना ही आज के दिन को मनाने का सबसे बढ़िया तरीका है। अगर कुछ महत्वपूर्ण करके नहीं दिखाया तो जनता कहेगी कि एक रस्म अदा कर दी गयी, साठ साल के बाद एक कार्यक्रम कर दिया गया, रस्म अदा कर दी गयी। अगर लोकपाल का बिल पास किए बिना हम घर जाएँगे, तो मैं भी उन लोगों में शामिल हो जाऊँगा, जो यह कहेंगे कि रस्म थी, रस्म अदा कर दी गयी। 42 साल से रुका हुआ आवश्यक लेजिस्लेशन अगर हम नहीं कर पाए तो यह हमारी बहुत बड़ी विफलता होगी।

महोदय, देश के करोड़ों भारतीयों को बधाई। प्रभु शक्ति दे, हम उन महापुरुषों और शहीदों के सपनों का भारत बना सकें। बहुत-बहुत धन्यवाद।

श्री नरेश अग्रवाल : माननीय उपसभाध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है। इस संसद को आज 60 साल हो गए। इतनी आज़ादी तो आज हमको होनी चाहिए कि हम इस पर बोल सकें।

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN) : Let us see how the time is.

श्री नरेश अग्रवाल : सर, अगर आज भी आपने हम लोगों को नियमों में बाँध दिया, तो हम अपने विचार कब व्यक्त कर पायेंगे, यह बता दीजिए। सर, 60 साल के बाद तो 75वीं साल गिरह मनेगी, तब तक गारंटी नहीं है कि हम इस सदन के सदस्य रहेंगे। जो सदस्य बोलना चाहें, उन्हें बोलने दीजिए। यह बात अकेले हम नहीं कह रहे हैं, यह सभी सदस्यों की राय है कि जो सदस्य अपने विचार रखना चाहते हैं, उनके लिए नियम को तोड़कर, आप सबको बोलने के लिए allow करने की घोषणा करें। मैं चाहूँगा कि हमारी व्यवस्था पर आप अपना जवाब दें।

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN) : Actually, there are still 25 names, and we have to conclude before 4.30 p.m. ...*(Interruptions)*... Let us work out the time.

SHRI NARESH AGARWAL : You have given time to all the Independent Members. Our party has eight Members, and only one Member has been given the chance. Please give us also some time.

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN) : Now, Shri H.K. Dua.

SHRI H.K. DUA (NOMINATED) : Sir, I have been associated with the Rajya Sabha in two capacities. Firstly, as a young journalist I was reporting Parliamentary proceedings sitting in the Press Gallery, and after some decades, I have landed here in the angust House. And I am privileged to share the Bench with eminent men like Prof. M.S. Swaminathan; this has been in deed a privilege. And among others, who have adorned these Benches in the poet, include none else than Dr. Zakir Husain, Alladi Krishnaswami Ayyar, scientists like Dr. Satyendra Narayan Sinha, Dr. Raja Ramanna, Dr. Kasturirangan, and poets like Maithilisharan Gupt, Amrita Pritam, and legal luminaries like M.C. Setalvad and Shri C.K. Daphtary. Sir, to sit on these Benches adds to our responsibilities, and you are asking me to speak in just five minutes that has been allotted to me. But I would like to spare you the pain of ringing the bell.

[SHRI H.K. DUA]

Sir, all these decades, what I have seen of the Rajya Sabha and Parliament, as such, is that the House representsd unity in diversity. You come any day and you will get a flavour of India in this House with all its pluses and minuses. And that has been its strength. What I am proud of this House and Parliament, as such, is that it has upheld the concept of democracy in the country. It is not a mean achievement considering that the world was laughing at our decision after Independence to give Universal Adult Franchise, to our people. Now, it marvels at our achievements in the last 64 years of our Independence. Our democracy has shown enough resilience to tackle occasional crisis that it comes to face. This House, particularly, has got united at times, amazingly to the extent which is not expected, whenever there is a common danger. It is not only the December 13 attack which was referred to in the House earlior in the debate, but it also adjusts to the political crisis rather well and comes out with a suitable response. Sir, the Rajya Sabha is not just the Council of States, but it is much more than that. Over the years, this House has evolved as a regular House of Parliament and not just a revisionary body. And it has sought to curb legislations, which come out of passions. When public agitations get exercised in the Lok Sabha, the Rajya Sabha has been a bit of a restraining influence and, at times, it has succeeded in becoming the people's voice as well. So, it is not just the Council of States, but it is much more than that, and its impact on policy-making and decision-making has been tremendous.

The Rajya Sabha it has been a bulwark of democracy. Recently when there were pressures from outside on Parliament, much was being said in utter moods of cynicism and much is being said even now, in the street, about Parliament and behaviour of MPs, but this House stood as a rock against those pressures, as it happened only last year, in the last couple of Sessions or so, Parliament certainly gets united to resist those pressures.

(THE VICE-CHAIRMAN (PROF. P. J. KURIEN) in the Chair.)

Recently, there were some noises made by an Army officer. Even then, Parliament spoke with one voice, 'nothing doing, there has to be supremacy of the civil authority'. In that context, the Rajya Sabha has stood up to institutional pressures on Parliamentary democracy, whether they are from the Executive, whether they are from the Judiciary, whether they are from public mobs, whether these come from Jantar Mantar Road or whether they are from Ramlila Ground. Those pressures have been withstood very ably by our Members, cutting across party lines, they have stood up, which is quite remarkable. But there is unfinished agenda before the country, before the Parliament, and certainly, before this House. Issues of governance are basic. During the last few years, people are feeling disappointed, somewhat disillusomed Despite our tremendous achievements in 64 years, the people are getting cynical about our achievements. Related to education, we have passed, The Right to Education Act. But how long will it take to give education to every child in India? We have the RTI. Do all people know about the

RTI although, it is being misused, also? What about jobs? What about drinking water? Most of the villages in India do not have clean drinking water. Most of the villages in the country don't have even toilets, 64 years after freedom. Those are unfinished items of agenda and the massive problems involve crores of people and require massive efforts. Sir, we are fairly in the beginning, of the 21st century. Although eleven years have been already lost of the new century, we are poised to make India a great, political, economic and nuclear power of the 21st Century. There are no differences among the political parties on this one central aim, which is now guiding the political parties, hopefully so, and guiding the country, guiding the younger generation who have inherited this 21st Century. To achieve the aim, what we require is a consensus which, sometimes, is found missing. Consensus on three to four issues will help a great deal. One, is terrorism which is a major threat. It is not abated, and the tomonists can spring a surprise. Two on fighting Maoism, both on the social and economic development level and in the field otherwise. (Time-bell rings) On security challenges, both internal and external. Besides terrorism and other issues there has to be a consensus on the running of Parliament. Otherwise, the people's attitude towards MPs and Parliament will become were very cynical. Thank you very much.

SHRI NARESH GUJRAL (Punjab) : Sir, today, as we have assembled here to celebrate 60 years of Parliament, we must consider ourselves blessed and pay homage to all those brave men and women who fought relentlessly for over a century to attain our freedom. Men like Bhagat Singh, Subhash Chandra Bose, Lala Lajpat Rai and countless others made the supreme sacrifice for their motherland. Others spent long years in prison so that coming generations could breathe free and shape their own destiny. This nation was fortunate enough to have visionaries such as Mahatma Gandhi, Dr. Ambedkar, Pt. Jawaharlal Nehru, Sardar Patel, Maulana Azad and many such eminent personalities as our founding fathers. They left us rich legacy, that we so cherish, called Parliamentary Democracy. This empowered the poorest of the poor and socially downtrodden with the right to vote. Barring a few countries, Universal Adult Franchise was unheard of 65 years ago.

Sir, today, this august House must reflect and introspect if we have lived up to the expectations and dreams of our freedom fighters who sacrificed their entire lives for the 'idea of India.' There is no doubt that the country has accomplished a lot. Democracy has gone down to the grassroots, which is evident if you look at the lakhs of elected representatives from Panchayats to Parliament. It has become the binding force which holds this diverse nation together.

India has earned the respect of the world community. Our young men and women have made this country proud, especially in the field of science and technology, IT, pharmaceuticals, literature, sports and business. Our economy has grown at an enviable pace despite adverse world economic conditions.

[SHRI NARESH GUJRAL]

However, despite these massive strides in the last 65 years, the country has left behind a large section of our society which has barely been touched by the India's growth story.

Sir, roughly, 70 per cent of our population is dependent on agriculture and, unfortunately, a vast majority of these people, despite the Green Revolution, still live without safe drinking water, adequate sanitation, proper health care, decent education, electricity or proper road connectivity and above all, hope. Thousands of depressed farmers continue to commit suicide yearafter-year. Despite a huge food reserve which is going waste, millions of our toiling masses go to bed hungry. Sir, 1/3rd of our districts are victims of extremism or Naxalism and the number keeps growing. Devoid of hope, our young men and women have taken up the gun, for they feel that democracy has not only failed to impact their lives but the State has exploited them in every manner possible.

Dr. Ambedkar once remarked,

"How long shall we continue to deny equality in our social and economic life? We must remove this contradiction at the earliest possible moment or else those who suffer from inequality, will blow up the structure of political democracy."

Sir, even after 65 years of Independence, we have not been able to rid ourselves from the shackles of caste and religious hatred. The girl child is still, by and large, considered a burden. We have 20 million orphan children in need of care and millions more who are physically or mentally challenged. Yet, there is no adequate State structure to deal with this problem.

Today, corruption like a cancer has eaten into the moral fiber of our society. No organ, be it the legislature, executive, judiciary or even the press, is left untouched. Money and muscle power is striking at the very root of our democracy. Almost every political party is sustained and nurtured by black money. Yet, we conveniently turn a blind eye to all that is happening around us.

Sir, today, as we are celebrating our democracy, I don't wish to be negative. There are challenges ahead. Let us take a pledge, as the highest representatives of our people, that we shall resolve to bury our political differences where national interest is involved and fight jointly to eradicate corruption by enacting a strong and effective Lokpal and make growth more inclusive by not opposing economic reforms and legislation that would positively impact the lives of our poor.

Sir, Jawaharlal Nehru said :

"Parliamentary democracy demands a large measure, of cooperation, of self-discipline, of restraint. We must endeavour to earn back the respect of our people which has certainly been compromised in recent years."

Finally, we must bring back hope and provide succor to the marginalized and dispossessed.

Sir, if we fail in our task and let our people down, history shall never forgive us and as the poet Azeemn Nizami wrote:

ये जब्र भी देखा है तारीख़ की नज़रों ने
लम्हों ने ख़ता की थी, सदियों ने सज़ा पाई।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN) : Shri Birendra Prasad Baishya. Take only five minutes.

SHRI BIRENDRA PRASAD BAISHYA (Assam) : Thank you, Vice-Chairman, Sir, for having given me this opportunity to speak on this historic occasion.

Sir, on this occasion, I would like to salute those who fought for the freedom of the country. I would also like to salute those who fought for the rights of the people and for strengthening democracy in our country. On this historic occasion, I would also like to greet each and every Member of Parliament, as also the people of India. We are celebrating the sixty years' journey of our Parliament today. On this historic occasion, I would like to congratulate Rishan Keishingji who hails from the North-Eastern Region. He was elected to the Lok Sabha from the State of Manipur in 1952. He had fought that election as a Praja Socialist Party candidate.

Sir, in these last sixty years, the State of Assam faced several serious problems. On all such occasions, Members of Parliament hailing from that Region worked to protect the interests of their people. I would like to give you a small example, Sir. In 1962, when China had attacked India, the then Prime Minister, Pandit Jawaharlal Nehru had said a 'goodbye' to the people of Assam, at that time, our Member of Parliament, late Hem Barua, had fought in Parliament to protect the interests of the State, especially against the announcement made by the late Prime Minister. On this historic occasion, I would like to salute late Shri Hem Baruaji.

Sir, I would also like to salute Shri Dinesh Goswami. In 1983, * elections were imposed on Assam. Many people were killed during these elections.

SHRI BHUBANESWAR KALITA (Assam) : I am on a point of order, Sir. The word * should be expunged, Sir. When elections are held according to the the Constitution of India, they cannot be called *.

THE VICE-CHAIRMAN (PROF. P. J. K. KURIEN) : All right.

SHRI BIRENDRA PRASAD BAISHYA : Okay, Sir. But the fact is that people who were declared elected had got only three per cent votes. These elections had been

---

* Expunged as ordered by the Chair.

[SHRI BIRENDRA PRASAD BAISHYA]

held against the wishes of the people of Assam. I was a member of Parliament even then ...*Interruptions*...

SHRI RAVI SHANKAR PRASAD : Sir, what is this? Why is he not being allowed to speak? What he is saying is a part of history. Everybody knows that. He should be allowed to speak ...*Interruptions*...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN) : All right. That is his view. Your point is valid.

SHRI BIRENDRA PRASAD BAISHYA : So, Sir, our Members of Parliament had at that time fought for the rights of the people in Parliament.

Then, Sir, everybody is talking about black money today. Electoral reforms is the need of the hour. Without electoral reforms, we cannot strengthen our democracy. I would like to request all Members of Parliament to think seriously about this aspect. I would also like to request everybody here to see to it that the Dinesh Goswami Commission report for electoral reforms in our country is implemented.

Sir, in democracy, rights of the media are a very important aspect. Our Parliament has always upheld the rights of the media. On this occasion, I would like to quote the speech of late Shri Feroze Gandhi who spoke in 1956 in favour of upholding the rights of the media. I quote, "This is not your House or my House. It is the House of the people. It is on their behalf that we speak and function in this Chamber. These people have the right to know what their chosen representatives say and do. " This was a part of the speech given by late Shri Feroze Gandhi in favour of upholding the rights of the media.

Sir, today, we are celebrating 60 years of journey of the Indian Parliament. We are Members of the Rajya Sabha. We are representatives of the States. We speak on behalf of the respective States. But there is a problem. Small States have only one or two Members in this House.

[3.00 P.M.]

Although all Members have equal right to speak in this House, all Members are not getting equal time for speaking, to reflect the opinion of their respective States. So, some change is necessary in the interest of those Members who come from small States so that they get equal right to express their points, on behalf of their people. Sir, a change in this mechanism is required in the interest of the House. I think, everybody would rise above and look at this problem seriously. I would appeal to everybody to look into our problem. Each and every Member, maybe from small State or big State, should get the equal time to speak.

On this occasion, I would like to salute those who fought for the fundamental

rights of this country. I would like to say one more thing, Sir. I am always in favour of the supremacy of this Parliament. The supremacy of the Parliament should be maintained at any cost.

While concluding, again I would like to salute those who fought for the Freedom Struggle of our country. I would also congratulate Rishang Keishingji who got elected to Lok Sabha in the year 1952. Thank you, Sir.

DR. V. MAITREYAN : Sir, when we sit at the Central Hall for a cup of coffee, we would like to watch the proceedings of this House. But, there, the TV monitors are showing only the Lok Sabha proceedings and the Rajya Sabha proceedings are not shown. I request you to kindly look into this thing.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : I ask the Secretary-General to look into this.

SHRI SATISH CHANDRA MISRA: Sir, the hon. Prime Minister was in the House then ...*Interruptions*...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : ठीक है, मैं इसको दिखवाला हूँ कि क्या हुआ है? It will be taken care of. Ram Kripal Yadavji now. I request all Members to stick to the five minutes' time.

श्री रामविलास पासवान (बिहार) : उपसभाध्यक्ष जी, उन्होंने जो मामला उठाया है, उस पर आपका क्या कहना है?

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : आप क्या कहना चाहते हैं?

श्री रामविलास पासवान : उन्होंने जो कहा कि सेंट्रल हॉल में सिर्फ दो ही टी.वी. सेट्स चलते हैं। ...**(व्यवधान)**... वहाँ सिर्फ लोक सभा चैनल ही दिखाया जा रहा है, राज्य सभा चैनल नहीं दिखाया जा रहा है। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : The Parliamentary Affairs Minister would like to react on this. Mr. Minister, only the Lok Sabha channel is shown.

SHRI RAM VILAS PASWAN : Only Lok Sabha channel is shown and not Rajya Sabha channel ...**(व्यवधान)**... आप कहिए कि हम राज्य सभा का ही चलाएँगे। ...**(व्यवधान)**...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : वे इसके बारे में बताएँगे। ...**(व्यवधान)**... प्लीज़, प्लीज़ ...**(व्यवधान)**...

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव शुक्ल) : सर, वहाँ शाम के फंक्शन की तैयारी चल रही है, इसलिए ...**(व्यवधान)**... मैं बता रहा हूँ कि सेंट्रल हॉल में शाम के फंक्शन की तैयारी चल रही है। उसमें टी.वी. पर बार-बार देख कर उसका ट्रायल किया जा रहा है। अगर वहाँ राज्य सभा चैनल नहीं चल रहा है, तो पूरे देश में तो यह दिखाई दे रहा है। आप अपनी बात कहिए और पूरे देश को सुनाइए। ...**(व्यवधान)**...

श्री रामविलास पासवान : वहाँ लोक सभा चैनल चल रहा है, तो राज्य सभा चैनल भी चलाने में क्या दिक्कत है? ...**(व्यवधान)**... सेंट्रल हॉल सिर्फ लोक सभा के लिए नहीं है। ...**(व्यवधान)**...

श्री राजीव शुक्ल : वहाँ एक ही टी.वी. चल रहा है। ...**(व्यवधान)**...

श्री सतीश चन्द्र मिश्रा : आप तो इसी सदन के हैं। ...**(व्यवधान)**...

श्री रामविलास पासवान : आप राज्य सभा के ही सदस्य हैं, ...**(व्यवधान)**...

श्री राजीव शुक्ल : इस पर राजनीति नहीं। ...**(व्यवधान)**... उसमें लोक सभा चैनल चल रहा है, तो उसको बदल कर राज्य सभा चैनल कर देते हैं। उस पर लोक सभा वाले भी चिल्लाएँगे। ...**(व्यवधान)**... अभी चलने दीजिए। ...**(व्यवधान)**... आप चिन्ता मत करिए। ...**(व्यवधान)**...

श्री सतीश चन्द्र मिश्रा: वहाँ एक में News 24 चल रहा है और दूसरे में लोकसभा चैनल ...**(व्यवधान)**...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : The point is that both should be shown. Rajya Sabha proceedings showing should not be secondary. राम कृपाल जी, सिर्फ पाँच मिनट। ...**(व्यवधान)**...

श्री राम कृपाल यादव (बिहार) : सिर्फ पाँच मिनट? ...**(व्यवधान)**... सर, हमारी संसद के 60 बरस हो गए, आप हमें क्यों कंट्रोल कर रहे हैं?

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : हाँ, कंट्रोल होना है।

श्री राम कृपाल यादव : आज़ादी के साथ बोलने दीजिए। ...**(व्यवधान)**...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : बोलिए, बोलिए।

श्री राम कृपाल याद : धन्यवाद, सर। आज हम सब एक ऐतिहासिक अवसर को यादगार बनाने के लिए एकत्र हुए हैं। हमारी यह संसद साठ साल की हो गयी है। यह हमारे लोकतंत्र की सफलता का प्रमाण है। यह कहने में कोई अतिशयोक्ति नहीं कि संसद लोकतंत्र का मन्दिर, मस्जिद, गिरिजाघर और गुरुद्वारा है। इन पूजा-स्थलों के प्रति जो पवित्र भाव हमारे मन में होता है, वही पवित्र भाव संसद के प्रति भी हमारे मन में होना चाहिए। संसद की सदस्यता ग्रहण करते समय हम जो शपथ लेते हैं, उसमें वही भाव है कि अपने संविधान में आस्था रखते हुए देश के हित में बिना किसी राग या द्वेष के अपने कर्त्तव्यों का निष्ठापूर्वक निवर्हन करेंगे।

यह पवित्र भाव ही संसद की मार्यादा और गरिमा है। हमें हर हालत में अपने आचरण और व्यवहार से इस गरिमा की रक्षा करनी चाहिए, तभी लोकतंत्र के इस मंदिर की पवित्रता को हम बरकरार रख सकते हैं।

महोदय, आधुनिक काल में 15 अगस्त, 1947 ई. को स्वतंत्रता प्राप्ति के बाद एक नए युग का आरंभ हुआ। हमारे स्वतंत्रता संग्राम के महापुरुषों और राष्ट्रीय नेताओं ने स्वतंत्र भारत के लिए संसदीय लोकतंत्र को स्वीकार किया। संविधान सभा के पहले अस्थायी अध्यक्ष डॉ. सच्चिदानन्द सिन्हा बने। इसके बाद स्थाई अध्यक्ष डॉ. राजेन्द्र प्रसाद को बनाया गया। यह हमारे लिए गौरव की बात इसलिए है, क्योंकि ये दोनों महानपुरुष यानी डॉ. सच्चिदानन्द बाबू और डॉ. राजेन्द्र प्रसाद बिहार की धरती के पुत्र थे। हम इनको नमन करना चाहते हैं, इनके प्रति श्रद्धांजलि अर्पित करना चाहते हैं। 19 अगस्त, 1947 ई. को संविधान सभा की प्रारूप समिति गठित हुई, जिसके अध्यक्ष डॉ. भीमराव अम्बेडकर बने। उनकी अध्यक्षता में 24 जनवरी, 1950 को संविधान के प्रारूप को अंतिम रूप दिया गया और 26 जनवरी, 1950 को संविधान के प्रारूप को

अंतिम रूप दिया गया और 26 जनवरी, 1950 को भारत गणतंत्र घोषित होने के साथ हमारा संविधान लागू हो गया।

सर, आज हम डॉ. भीमराव अम्बेडकर के प्रति भी उनके चरणों में श्रद्धा-सुमन अर्पित करते हैं। हम salute उनको करते हैं, क्योंकि अगर डॉ. भीमराव अम्बेडकर नहीं होते, तो शायद हमारे जैसे गरीब तबके के लोग आज पार्लियामेंट में नहीं आ पाते। यह गौरवशाली इतिहास उनको याद रखने का काम करेगा।

सर, भारत के संविधान के अनुरूप प्रथम आम चुनाव 1951-52 में हुए, जिसके फलस्वरूप पहली संसद का गठन हुआ। सन् 1952 में गठित यह संसद 2012 में अपनी यात्रा का साठ साल पूरा कर रही है। इन साठ वर्षों में इसने बहुत उतार-चढ़ाव देखे। तब से लेकर अब तक साठा वर्षों का एक लम्बा सफर संसद ने तय किया है। हमारी संसदीय प्रणाली में ब्रिटेन या अन्य देशों की तरह द्विदलीय व्यवस्था नहीं है, बल्कि यहाँ बहु-दलीय व्यवस्था है। इससे हमारा लोकतंत्र मजबूत हुआ है। सातवें दशक तक संसद में एक दल, यानी कांग्रेस का ही बहुमत हुआ करता था, किन्तु 1977 के बाद यह परिदृश्य बदल गया। भारत के संसदीय इतिहास में एक नए दौर की शुरुआत हुई। संसद में अब किसी एक दल के बहुमत की बजाय गठबंधन का युग आ गया और लगातार विभिन्न दलों के माध्यम से हम गठबंधन की सरकार को चलाने का काम कर रहे हैं।

अपने 60 साल के जीवन में हमारी संसद ने भीतरी और बाहरी अनेक प्रकार के संकटों का मुकाबला किया है। 13 दिसम्बर, 2001 में तो यह संसद आतंकी हमलों का शिकार बन चुकी है, वह काला दिन था। उस समय दलीय सीमाओं से ऊपर उठ कर पूरी संसद ने जिस साहस और एकजुटता का परिचय दिया, वह इसकी परिपक्वता और दृढ़ता का सूचक है। संसद के भीतर कई बार अप्रिय स्थिति भी बन जाती है, जिससे संसद की मर्यादा पर चोट पहुँचती है। समाज के विभिन्न वर्गों में सांसदों के आचरण और व्यवहार को लेकर तल्ख टिप्पणियाँ भी की जाती हैं। संसद की सर्वोच्चता पर सवाल खड़े किए जाते हैं। अत: यह आवश्यक है कि जागरूक जन प्रतिनिधि के रूप में संसद के सदस्य अपने संवैधानिक दायित्वों का निर्वहन करें, ताकि संसद की गरिमा अक्षुण्ण रहे।

डॉ. राम मनोहर लोहिया ने संसद में अपने भाषण में एक बार कहा था, "संसद को देश की जनता का दर्पण होना चाहिए और यह दर्पण जितना साफ होगा, जनता की तस्वीर उतनी ही साफ दिखाई देगी।" डॉ. लोहिया का इशारा था कि जनता की ताकत से ही संसद का गठन होता है, इसलिए उस जनता की सही-सही आवाज संसद में उठनी चाहिए। (समय की घंटी)।

महोदय, मैं आपसे निवेदन करना चाहता हूँ कि भारतीय लोकतांत्रिक व्यवस्था में संसदीय प्रणाली और संसद सर्वोपरि है, लेकिन आज हमारी संसदीय प्रणाली को अस्त-व्यस्त करने की एक साजिश हो रही है। साजिश यह हो रही है कि जो गरीब तबके के लोग पहले इस पार्लियामेंट में नहीं आया करते थे, जो पिछड़े और दलित समाज के लोग पहले इस पार्लियामेंट में नहीं आया करते थे, अब वे आने लगे हैं, तो जिन्होंने भारतीय संस्कृति, सभ्यता और शिक्षा पर हमेशा अपना वर्चस्व रखने का काम किया है ...**(व्यवधान)**... वैसी ताकतें और शक्तियाँ आज हम लोगों को पार्लियामेंट में आने से रोकना चाहती है। ...**(व्यवधान)**... इसलिए इस पर भी ख्याल करना चाहिए।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Now, Shri G. N. Ratanpuri.

श्री राम कृपाल यादव : सर, यह मेरा लास्ट प्वाइंट है।

सर, मैं आपसे निवेदन करूँ कि आज हम देश की पार्लियामेंट के 60 साल मना रहे हैं, लेकिन निश्चित तौर पर इस देश की आज़ादी के 65 साल बाद भी इस देश का जो अल्पसंख्यक समुदाय है, ...**(व्यवधान)**... उसके साथ भेदभाव बढ़ता जा रहा है। ...**(व्यवधान)**...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : राम कृपाल जी, अब आप बैठिए। ...**(व्यवधान)**... राम के नाम पर आप अपने को रोक लीजिए और बैठिए। ...**(व्यवधान)**...

श्री राम कृपाल यादव : जो गरीब तबके के लोग हैं, उनके हितों को आज इग्नोर किया जा रहा है। ...**(व्यवधान)**...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : छः मिनट हो गये, अब आप बैठिए। ...**(व्यवधान)**...

श्री राम कृपाल यादव : अगर आप देश की इतनी बड़ी आबादी को इग्नोर करने का काम करेंगे ...**(व्यवधान)**...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : अब रतनपुरी जी ने बोलना शुरू कर दिया है, बस, अब आप बैठिए। ...**(व्यवधान)**... हो गया, अब आप बैठिए। ...**(व्यवधान)**...

श्री राम कृपाल यादव : अगर आप उसके अधिकारों को देने का काम नहीं करेंगे, तो लोकतांत्रिक व्यवस्था अस्त-व्यस्त हो जाएगी। ...**(व्यवधान)**...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : नहीं, नहीं। अब आप बैठिए। ...**(व्यवधान)**... बस, अब आपका हो गया। ...**(व्यवधान)**...

श्री राम कृपाल यादव : इसलिए मैं इस सदन के माननीय सदस्यों से निवेदन करूँगा कि आइए, हम सोचें कि वह वर्ग और वह तबका, जिसको हमने अधिकार देने का काम नहीं किया है, ...**(व्यवधान)**...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : It is no more going on record. ...*(Interruptions)*...

श्री राम कृपाल यादव : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : It is not going on record. ...*(Interruptions)*... No, please. You always take this extra freedom. ...*(Interruptions)*...

श्री राम कृपाल यादव : *

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : मैं क्या करूँ? ...**(व्यवधान)**... राम कृपाल जी, आप बैठिए। ...**(व्यवधान)**... आप मेरे बड़े अच्छे दोस्त हैं, आप बैठिए। ...**(व्यवधान)**... क्या करें, अभी बहुत लोगों को बोलना है, राम कृपाल जी, आप बैठिए। ...**(व्यवधान)**... बैठिए।

श्री राम कृपाल यादव : *

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : आपका नाम अच्छा है। आप राम के नाम पर कृपा कर दीजिए। ...**(व्यवधान)**... अब आप बैठिए। ...**(व्यवधान)**...

श्री राम कृपाल यादव : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : It is not going on record. ...*(Interruptions)*... It cannot go like this. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*...

अब बोलने से क्या फायदा है, यह रिकॉर्ड पर नहीं जा रहा है? ...**(व्यवधान)**...

* Not recorded.

श्री राम कृपाल यादव : *

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : आप सात मिनट बोल चुके। ...**(व्यवधान)**...

श्री राम कृपाल यादव : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : It is not going on record. ...*(Interruptions)*... Everybody is taking five minutes. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*... आप बोलिए।

श्री राम कृपाल यादव : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Ram Kripalji, it is unfair. ... This is unfair. ...*(Interruptions)*... It is unfair. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*... Please, ...*(Interruptions)*... Sir, hon. Members, it is not my fault. We have to conclude it at 4.30. ...*(Interruptions)*... There are still 18 speakers. This is my problem. Otherwise, I would like Ram Kripalji to speak for one hour, I have no problem. ...*(Interruptions)*... Ratanpuriji, take only five minutes. ...*(Interruptions)*...

SHRI G.N. RATANPURI (JAMMU AND KASHMIR) : Thank you, Mr. Vice-Chairman, Sir. I would like to start with a quote from an interview of the eldest Member of this House. Sixty years ago when Mr. Reishing Keishing met the Prime Minister for the first time in the corridors of this august House, he wanted to know whether Mr. Nehru would like to meet emissaries. ...*(Interruptions)*... Ravi Shankar Prasadji, Shri Keishing will be the last speaker. Mr. Keishing wanted to know whether Mr. Nehru would like to meet an emissary of Naga rebel Zapu Phizo. "Why should I meet them?" retorted the Prime Minister and Mr. Keishing protested, "Why are you shouting at me? I wanted to hear a simple 'yes' or 'no' from you." Sir, if somebody's house is on fire, heaven has no attraction for him. North-East and Jammu & Kashmir are witnessing violence for more than six decades. These have been probably the most important political issues with international ramifications confronting the nation for the last 60 years. These issues, particularly Kashmir issue, have dominated the newspaper columns, discussions in office chambers and in the drawing rooms of bureaucrats, journalists and intelligence officers, working and retired. Ironically, it has not attracted enough attention of the Parliament of India, while world over authors have rolled out hundreds of books on this subject.

Our approach has swung from one extreme to another, from lackadaisical to neurotic anxiety. At one moment, the hon. Prime Minister has enough time to watch all the TV discussions on the issue, he stops in the lobby of this House to seek suggestions from the least wise Member, among this repository of wisdom and solicits his frequent

---

* Not recorded.

[SHRI G.N. RATANPURI]

meetings. But soon he discovers that he cannot spare 10 minutes for first audience in two years to this very Member.

I am thankful to Ms. Mayavati for mentioning the Kashmir problem in her speech. She had rightly diagnosed that political interests have overtaken the national interest. One cannot disagree with the Leader of the Opposition, Shri Arun Jaitley, when he says that while celebrating and rejoicing the 60th Anniversary of the first sitting of the Parliament we also have to introspect. I am encouraged by the esteemed colleagues, particularly, young parliamentarians, whose idealism has not been consumed by electoral politics and party interests. And, I give a call for true justice and reconciliation in Jammu & Kashmir.

The nations, which fought each other for hundreds of years have obliterated the borders, have now common economies, common currency and common agenda. They are sharing all, good and bad, and growing stronger and stronger day by day. Why cannot we forget the past for those who strayed for a while, whom we used to call बच्चे भूले भटके हुए? We asked them to come back home when they were wielding guns. And, once they have turned back to home, we cannot discriminate against the people who are distantly relatives of erstwhile militants or anybody who had, at certain point of time, taken to international activities. We cannot move forward if we do not forget and forgive. Magnanimity is expected from the stronger party. It cannot go on promising moon and saying sky is the limit, but not being generous when it comes to delivery. Why should we expect selective amnesia? As hon. Shri Sitaram Yechuri has said, we are starting a new chapter. Let us unshackle the unfortunate from the burden of past. (Time-Bellings) मेरे दो मिनट पहले ही कंज्यूम हो चुके थे, उनके बोलने के कारण।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : बस, हो गया।

SHRI G.N. RATANPURI : No law provides for punishment to an orphan or a widow for the sins of their father or husband. आपने ऐन उसी वक्त पर घंटी बजा दी जब मैं generosity की अपील कर रहा था। We are a small party.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Everybody is being given five minutes.

SHRI G.N. RATANPURI : Nobody should suffer for the wrong doings of his relatives. I request the hon. Prime Minister and this august House to revisit the rehabilitation policy and include every orphan and widow in it, provide a chance to every Indian child with equal opportunities to grow and develop into a responsible citizen. Only then we may have claim to being a civilized and democratic society. Many promising and capable students have been denied passports and, thus, opportunity to avail scholarships and higher studies at institutions of international repute, outside the country, only because they are distantly related to somebody who was involved in

some anti-national activity at certain point of time. (Time-Bellings) Sir, I understand that time may not be right to address the larger political issue, but don't expect the time to solve all issues. The solution to our problem will come from Gandhian philosophy, and not Machiavellian policy and machinations. (Time-Bellings) Dr. Karan Singh has put it, "India is identified with moral and spiritual achievements and our economic strength and political influence come after that." We may not grant autonomy to Jammu & Kashmir now, but nothing should stop us from giving economic autonomy, stability and fair share of resources to this State. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Okay. Thank you very much. ...*(Interruptions)*... Thank you. ...*(Interruptions)*...

SHRI G.N. RATANPURI : Jammu & Kashmir has been deprived of its own waters through Indus Water Treaty. (Time-Bellings) Annual losses have been estimated as Rs. 6,500 crores and these losses need to be compensated. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Okay. You have made all the important points. Now conclude. ...*(Interruptions)*...

SHRI G.N. RATANPURI : Sir, just one more minute please. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : No; no.

SHRI G.N. RATANPURI : This needs to be compensated. Tourism is the backbone of Jammu & Kashmir economy and if the Government of India does not provide 100 per cent funding for development of tourism infrastructure, we would not be able to harness it. (Time-Bellings)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : No; no. You have already taken seven minutes. ...*(Interruptions)*... Please take your seat. ...*(Interruptions)*...

SHRI G.N. RATANPURI : Sir, the last word. (Time-Bellings) The sense of discrimination, deprivation and disempowerment should be removed from wherever it is. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Okay. Please take your seat. ...*(Interruptions)*...

SHRI G.N. RATANPURI : Be it the North-East or be it the Jammu & Kashmir. ...*(Interruptions)*... Thank you, Sir.

श्री रामविलास पासवान : उपसभाध्यक्ष जी, सब से पहले मैं रिशांग कीशिंग जी को बहुत-बहुत नमन करता हूँ कि वे हमारे बीच में, इस House of Elders में सब से elder मेम्बर के रूप में उपस्थित हैं। हम सब लोग उनका स्वागत करते हैं। हमारी तमन्ना है कि वे सैकड़ों साल जिंदा रहें और इसी तरह से हम लोगों का मार्गदर्शन करते रहें।

सर, ज्यादा समय नहीं है, इसलिए मैं कुछ points यहाँ रखना चाहता हूँ। देश की आज़ादी का मुख्य मुद्दा "वोट का राज" था और "वोट के राज" का मतलब "छोट का राज" होता है अर्थात जितना

[श्री रामविलास पासवान]

अधिकार देश के राष्ट्रपति को है, उतना ही अधिकार चपरासी को भी है, जितना अधिकार राजा को है, उतना ही अधिकार प्रजा को भी है, लेकिन आज दुर्भाग्य से वोट का राज खत्म करने की साज़िश चल रही है जब कि इसी वोट के राज की वजह से आज़ादी के 60 साल बाद भी देश में प्रजातंत्र की जड़ें और मजबूत हो रही हैं। सर, आज उस राज को खत्म करने की साज़िश हो रही है। आज इस बात की जरूरत है कि पार्लियामेंट को एकजुट रहना चाहिए और देखना चाहिए कि देश में "छोट का राज" खत्म न होने पाए।

सर, मैं 1969 में, आज से 43 साल पहले एमएलए बना था और 1977 में एमपी बना। मैं उस समय दुनिया में सब से ज्यादा वोटों से जीता जिस कारण गिनीज बुक ऑर रिकॉर्ड्स में मेरा नाम भी दर्ज़ है, सर, रिशांग कीशिंग साहब भी सोशलिस्ट पार्टी से चुनकर आए थे और हम लोग भी सोशलिस्ट पार्टी से थे। मैं जब एमएलए बना था तो उस समय ideology की राजनीति चलती थी। हम लोग सुयुक्त सोशलिस्ट पार्टी में गीत गाते थे :

"संसोपा ने बाँधी गांठ, पिछड़ा पावे सौ में साठ।
राजपाठ है किसके हाथ, अंग्रेजी और ऊँची जात।
ऊँची जात की क्या पहचान, गिटपिट बोले करे न काम।
छोटी जात की क्या पहचान, करे काम और सहे अपमान।
अंग्रेज यहाँ से चले गए, अंग्रेजी को भी जाना है,
अंग्रेजी में काम न होगा, फिर से देश गुलाम न होगा।
राष्ट्रपति का बेटा हो या चपरासी की हो संतान,
बिरला या गरीब का बेटा, सबकी शिक्षा एक-समान।
करखनिया दामों की कीमत, आने खर्च से ड्योढ़ा हो,
अन्न के दाम की घटती बढ़ती, आने सेर के भीतर हो।
सौ से कम न हजार से ज्यादा, समाजवाद का यही तकाज़ा।"

सर, इस तरह की ideology हम लोग सुनने का काम करते थे, लेकिन हमें इस बात की खुशी है कि श्री नंदी येल्लैया साउथ के हैं, लेकिन ये हमेशा हिंदी में बोलते हैं और कुछ लोग नॉर्थ के हैं, वे हमेशा अंग्रेजी में बात करते हैं।

दूसरी बात social revolution यानी सामाजिक चेतना की है। इस देश में नेता की कमी नहीं है, इस देश में नीति की भी कमी नहीं है, लेकिन इस देश में सबसे बड़ी कमी नेताओं की नीयत की है। यदि हमारी नीयत साफ हो जाए तो जैसा कि बाबा साहब अम्बेडकर ने कहा था कि 10 साल के बाद देश में आरक्षण की आवश्यकता नहीं रहेगी, लेकिन आज भी स्थिति ज्यों-की-त्यों है। हमें सबसे अधिक दु:ख इस बात का है कि जो विधायिका है, जो कार्यपालिका है और जो न्यायपालिका है - इन तीनों का जो दायरा है, उसमें हम लोग अपने-अपने दायरे में रहते हैं, लेकिन न्यायपालिका अपने दायरे से बाहर चली जाती है। मैं एक उदाहरण देना चाहता हूँ कि मंडल कमीशन का मामला आया, जोकि पिछड़ी जाति को अधिकार देने के बारे में था, लेकिन न्यायपालिका ने मंडल कमीशन के ऊपर जजमेंट में कह दिया कि अनुसूचित जाति और अनुसूचित जनजाति के लोगों को पाँच साल के बाद प्रमोशन में रिजर्वेशन नहीं रहेगा। उसके लिए सन् 1977 में संविधान संशोधन हुआ। बाद में कहा कि seniority नहीं रहेगी और फिर संविधान संशोधन हुआ। फिर कहा कि 50 परसेंट से ज्यादा रिजर्वेशन नहीं रहेगा, फिर उसका संविधान संशोधन हुआ। फिर कहा कि efficiency के ऊपर compromise नहीं होगा, फिर उस पर वर्ष 1995 में दो बार संविधान संशोधन हुआ और दो बार वर्ष 2000 में हुआ और जब नागराज का केस गया तो उस पर आदेश आया कि प्रमोशन में रिजर्वेशन रहेगा, लेकिन कई क्लॉज लगा दिए। इसका मतलब क्या है?

सर, यहाँ समाज के गरीब और हर तबके के लोग चुनकर आते हैं। हम यहाँ कानून बनाते हैं, लेकिन न्यायपालिका में जाकर वह उलट दिया जाता है। इसीलिए हम बार-बार माँग करते हैं कि यदि इस देश को मजबूत करना है तो न्यायपालिका में भी आरक्षण की आवश्यकता है, प्राइवेट सेक्टर में भी आरक्षण की आवश्यकता है। आज हमारी मीडिया के सब साथी हैं, आप developed countries में चले जाइए, वहाँ मीडिया के चार आदमियों में से एक आदमी ब्लैक दिखायी देगा, लेकिन यहाँ आपको एक भी आदमी अनुसूचित जाति का नहीं मिलेगा, एक अनुसूचित जनजाति का नहीं मिलेगा, हो सकता है कि बैकवर्ड क्लास का आदमी कहीं-कहीं मिल जाए। इसलिए प्राइवेट सेक्टर में भी आरक्षण की आवश्यकता है।

चौथी बात मैं यह कहना चाहता हूँ कि आदिवासियों की अपनी समस्या है। आज नक्सलाइट कहाँ है? आदिवासियों के यहाँ है। नक्सलाइट किस क्षेत्र में है और क्यों है? क्योंकि नक्सलाइट वाले क्षेत्र में सबसे ज्यादा खनिज पदार्थ हैं, आदिवासियों हम संपत्ति लेते हैं, लेकिन उसमें उनको हिस्सेदारी नहीं देते हैं। नतीजा यह है कि वहाँ आज नक्सलाइट बढ़ रहा है। आप हमेशा याद रखिए कि गरीब का आँसू तब तक आँसू रहता है जब तक वह पानी रहता है, लेकिन जब आँसू तेजाब बन जाता है तो इतिहास के पन्ने को चीरता हुआ निकल जाता है। जमीन के नीचे गर्म पदार्थ हैं। यदि जमीन से इस गर्म पदार्थ को धीरे-धीरे निकलने का मौका दिया तो ज्वालामुखी नहीं फूटता है और यदि उसे दबाकर रखने की कोशिश की तो ज्वालामुखी फूटता है और जब ज्वालामुखी फूटता है, तो विनाश होता है। अंग्रेजी में एक कहावत है- 'He that is down needs fear no fall.' 'जो सबसे नीचे होता है, उसे गिरने का भय नहीं होता है। आज हमारी पार्लियामेंट को साठ साल हो रहे हैं। हमने संविधान के प्रीएम्बल में लिखा था कि हम भारत के लोग शपथ लेते हैं कि हम सामाजिक न्याय, आजादी, स्वतंत्रता को कायम रखेंगे। आज हमें इसको फिर से दोहराने की आवश्यकता है और जात-पात, धर्म-मजहब से ऊपर उठकर काम करना है। अब जैसे रोड है, रोड में कोई गड्ढा होता है तो आप वहाँ ज्यादा मिट्टी देने का, कंकरीट देने का काम करते हैं, उसी तरह से समाज में जो पिछड़े हुए लोग हैं आप उनको विशेष अवसर देकर समान धरातल पर लाइए। यदि किसी दिन लोकतंत्र को खतरा होगा, तो यह अमीरी-गरीबी का जो फर्क है, उससे होगा। एक तरफ अमीरी का कैलाश और दूसरी तरफ जो गरीबी का पाताल है, इसी से ही कभी देश को खतरा हो सकता है। हमारा लोकतंत्र जो पिछले 60 सालों में मजबूत हुआ है, इसके लिए हम भारतवासियों को और विशेषकर पार्लियामेंट के दोनों सदनों, लोक सभा और राज्य सभा के सभी सदस्यों को धन्यवाद देना चाहते हैं, क्योंकि सबने मिलकर इस संस्था को मजबूत बनाया है। हमें चाहे कोई कितनी गाली दे, चाहे कितना भी कुछ कहे, लेकिन हमारी जो पार्लियामेंट है इसकी अपनी संवरता है, अपना इतिहास है और यह इतिहास हमेशा अमर रहेगा।

इन्हीं शब्दों के साथ मैं आपका बहुत-बहुत धन्यवाद करता हूँ।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Then, Lalhming Liana; not present. Then, Shri Biswajit Daimary; not present. He is usually present. Now, Shri Khekiho Zhimomi; not present. ...*(Interruptions)*... No, this is done on the basis of certain principles. We can't call all persons. We have to give representation to every group. You heard the complaint here that small groups are not given time. So, here, we are giving representation to every small group. So, I have to call the names. If they are present, they will speak. But if they are not present, the others can get the time. But I have to call them. Okay. Then, Dr. Barun Mukherji. Dr. Mukherji, you must be happy to get a chance so early because others are absent.

DR. BARUN MUKHERJI (West Bengal) : Thank you, Sir, for having given me this opportunity.

Since the transfer of power on 15th August 1947, India, i.e., Bharat, enacted its own Constitution through the Constituent Assembly in 1949, which followed the creation of our Parliament with two Houses, namely, the Council of States and the House of the People in 1952, when the Parliament of our country, the largest democracy in the world, crosses today the threshold of the 60th year of which we are very proud and honoured indeed.

Since the Parliament functions in accordance with the provisions of the Constitution, we may recall its Preamble outlining its basic objectives which states, "We, the people of India, having solemnly resolved to constitute India into a Sovereign Socialist Secular Democratic Republic and to secure to all its citizens: Justice, Liberty, Equality and Fraternity; in our Constituent Assembly this twenty-sixth day of November, 1949, do hereby adopt, enact and give to ourselves this Constitution."

In view of this solemn Preamble of our Constitution, we may assess the performance of the Parliament and revisit the sixty years of journey of Indian Parliament.

Fortunately, we have volumes of compilation of Parliament proceedings and commentaries. In fact, compilation of our Parliamentary proceedings in different languages along with simultaneous translations are, indeed, very commendable. All these communicated to us the many dramatic and exciting moments in Parliament during the last 60 years. Through careful readings, it is as if we are listening to the many eloquent speeches delivered on the floor of this House by distinguished Members of Parliament, such as Pt. Jawaharlal Nehru, Shri Shyama Prasad Mukherjee, Shri Atal Behari Vajpayee, Annaji, Shri Hiren Mukherjee, Dr. Ram Manohar Lohiya, Madhu Limaye, Chitta Basu, Tridib Chaudhury and many others during the past decades. These distinguished Members impressed the House not through high-pitched voices, but more by emotion and arguments. Many scams and exciting incidents were exposed in the House. This created an additional interest for the people and the media. Moreover, the Indian Parliament had the additional responsibility of handling many regional languages, reflecting our diversity, which the Parliament of many countries in Asia, Europe or America do not have to face. The Indian Parliament has done this job creditably. Incidentally, it should be noted that our Parliament Library is one of the biggest in Asia. We should further improve the regional languages collection. It goes without saying that no MP can improve his performance without the help of an updated reference library service.

Sir, sixty years of Indian Parliament have definitely contributed a lot to improve and strengthen our Parliamentary democratic system. This is well reflected through a large number of innovative practice and procedures followed in our Parliament. A

welldocumented, big volume of practice and procedure of Parliament by M.N. Kaul and S.L. Shakdher published for the Lok Sabha Secretariat would testify this. We fully agree with his observation that the Parliament of India, being the political nerve centre of our country, plays a pivotal role in keeping our system of governance vibrant.

Sir, in the functioning of our Parliament, it must be admitted that the Opposition has always played, more so in recent times, a vital role irrespective of who is in the Ruling or the Opposition side. Of late, a single-Party majority rule has become almost a thing of the past. Presently, it is an age of coalition which is always not based on ideological affinity, but rather a proximity of convenience. Many a time, it creates obstacles in governance. Still, it is accepted as a compulsion of coalition politics.

Sir, the other aspect of the Indian Parliamentary system is the tendency of political bipolarization, as is commonly practised in the two-Party system of the UK or the USA. This may not help in changing the basic economic policy of the Government and, hence, may not be beneficial for the suffering people. On the other hand, conflict and competitiveness between Right and Left Wing politics may lead to building a better socio-economic polity. Incidentally, we may recall a great idea advocated by the most distinguished Speaker of the Indian Parliament, the late Shri G.V. Mavalankar. It will be clear that though questions would be decided by majorities, Parliamentary Government will not be possible if it is reduced to a mere counting of heads or hands. If we are to go merely by majority, we shall be fostering the seeds of fascism, violence and revolt. If, on the other hand, we could help to foster a spirit of tolerance, a spirit of freedom to discuss, and a spirit of understanding, we shall be fostering the spirit of democracy.

Sir, before I conclude, I would like to make a couple of observations about our Parliamentary system.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Please conclude. You don't have much time left. You have already taken six minutes.

DR. BARUN MUKHERJEE : Sir, I would take one more minute. Firstly, I appreciate the great importance of the Parliamentary Standing Committees attached to the various Ministries.

These Committees have a vital role in scrutinizing an incoming Bill and giving important suggestions. But I feel that these Committees should be made more serious in functioning with active participation of all Members of Parliament. (Time-bellings) Secondly, of late, some sort of gross accusations against the MPs are often thrown by a section of people or media. There are charges of corruption, malpractice, use of money and muscle power in elections. Allegations are also made about the suitability of status of one to become an MP. (Time-bellings) It is also alleged that Parliament has

[DR. BARUN MUKHERJEE]

become a house of disorder ...*(Interruptions)*... All this has tarnished the image of MPs as a whole. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Please take your seat. You have already taken seven minutes.

DR. BARUN MUKHERJI : It is a matter of concern. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : You have already taken two minutes extra. ...*(Interruptions)*... We have to conclude at 4.30. ...*(Interruptions)*... That is the problem. ...*(Interruptions)*...

DR. BARUN MUKHERJI : All these charges may not be correct in all cases. But still we cannot ignore them. It is a matter of selfintrospection.

श्री रणवीर सिंह प्रजापति (हरियाणा) : उपसभाध्यक्ष महोदय, आज हमारी संसद ने साठ साल पूरे किए हैं। 1952 में हमारी पार्लियामेंट का गठन हुआ था। बाबा भीमराव अम्बेडकर की अगुआई में जब हमारा संविधान बना, तब संविधान निर्माताओं ने इस बात का प्रयास किया कि समाज के अंदर हर वर्ग का हित सुरक्षित हो और पार्लियामेंट के अंदर बैठने वाले सदस्यों की यह जिम्मेदारी है कि किसी भी वर्ग के साथ कोई अन्याय न हो, लेकिन आज दुर्भाग्य की बात है कि समाज के अंदर जो most backward तबका है, वह आज भी शोषित है और उसके साथ न्याय नहीं हो रहा है। देश में जहाँ Backward Classes को 27 परसेंट आरक्षण मिला हुआ है, वहीं हरियाणा प्रदेश के अंदर अब भी Backward Class के लोगों को Class One and Class Two में केवल 10 परसेंट आरक्षण ही मिला हुआ है, यानी जो हक उनको मिलना चाहिए, वह उन्हें नहीं मिल रहा है। पार्लियामेंट में हम जो बिल पास करते हैं, उसमें हमें इस तरह की व्यवस्था करनी चाहिए कि देश के अंदर किसी भी वर्ग के लोगों के साथ अन्याय न हो, क्योंकि हमारा समाज एक जातिगत समाज है और उसी हिसाब से विभिन्न जातियाँ विभिन्न वर्गों के अंदर आती हैं, इसलिए उनको न्याय मिलना ही चाहिए।

महोदय, हमारा देश कृषि प्रधान देश है, लेकिन आज देश में किसानों की हालत ज्यादा अच्छी नहीं है। आज कहीं अगर किसानों की फसल अच्दी हो जाती है, तो उनको पूरा भाव नहीं दिया जाता। उनको अच्छे बीज भी उपलबध नहीं कराए जाते, तो यह हम सबकी जिम्मेदारी बनती है कि अपने देश के किसानों का हम विशेष तौर से ध्यान रखें। आज भी मंडियों में, जैसे हमारे हरियाणा में गेहूँ पड़ा हुआ है ओर सरकार की तरफ से उसको उठाने की और पूरे भाव देने की कोई समुचित व्यवस्था नहीं है। इस तरह की जो बातें हैं, उनमें हम सबकी जिम्मेदारी बनती है, इन्हीं शब्दों के साथ ज्यादा न बोलते हुए मैं पुन: आप सबको बधाई देता हूँ कि हमारी संसद ने बढ़िया तरीके से आज साठ साल पूरे किए हैं, धन्यवाद।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Shri Sanjiv Kumar; not present. Shri Rajeev Chandrasekhar.

SHRI RAJEEV CHANDRASEKHAR (KARNATAKA) : Sir, can I take his three minutes?

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : If you want his time, you should be ready to give your funds also. Are you ready for that?

SHRI RAJEEV CHANDRASEKHAR : I will stick to five-minute limit.

SHRI SITARAM YECHURY : Sir, in the morning, you were very strict.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Now, some Members are absent.

SHRI RAJEEV CHANDRASEKHAR : Sir, many of my colleagues have spoken today about the history of Parliament, and what they have said reminds us about idealism, strong sense of duty, service and commitment.

श्री राम कृपाल यादव : सर, उनके जो तीन मिनट बच गए हैं, वह हमें दे दीजिए।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : उनका टाइम आपको दे देंगे, फिर क्या आपका एमपी फंड उन्हें दे दें?

श्री राम कृपाल यादव : आप कहेंगे तो आपको भी दे देंगे।

SHRI RAJEEV CHANDRASEKHAR : Sir, the history of our Parliament, through the last six decades, reminds us about the idealism, the strong sense of duty, service and commitment to the idea of India that was the hallmark and signature of our early Parliamentarians. When our founding fathers referred to the majesty of the Parliament, they were, no doubt, referring to the moral authority of Parliament based on this idealism and commitment to the country of its MPs.

Sir, it should be our endeavour on this day, and indeed in the coming days, to introspect on the functioning and efficacy of Parliament as an institution.

Sir, let us start by acknowledging that while our Parliamentary democracy is vibrant and well, as our free and fair elections bear out, the cynicism about our Parliament and Parliamentarians is at an all time high. Our usual response to this is that it is media driven or it is middle-class angst, or we use some other alibi to move the focus away from the message to the messenger who is delivering this message. But, Sir, there are reasons for this decline in credibility that go way beyond just corruption and insensitivity. It is the almost absolute disappearance of idealism from our politics to be replaced by a strange form of political pragmatism that is inconsistent with the thoughts, beliefs and views of our founding fathers.

Sir, we all know that Parliament has two very important functions – first, to legislate, and secondly, to ensure oversight of the Executive and ensure accountability and transparency in governance.

Let me quote from a seminal work on Indian Parliament by Pratap Bhanu Mehta and Devesh Kapur, "The idealized view of Parliament, as a deliberative body, where all of the considerations relevant to legislation are aired and discussed, and outcomes reflect the weight of the stronger arguments, is a far cry from reality in any setting. However, in the Indian case, the problem is more acute and has worsened in recent years. Parliament, in the public mind, is essentially a site for adversarial combat rather

[SHRI RAJEEV CHANDRASEKHAR]

than of deliberative clarity. It is for this reason, that disruptive adjournments have become main tools of parliamentary opposition rather than reasoned arguments."

So, this perception of Parliament in the minds of the people needs changing, and can be changed if we can have a few special sessions of Parliament every year that are dedicated to deliberations on national priority issues that are bipartisan in nature – security, poverty, institutional performance – where Parliamentarians are seen to be earnestly engaged in discussing solutions to some of these common challenges. Such sessions will serve to get the attention of the media and the people of India to focus on the real challenges facing us, and re-assure them that we are sincerely engaged in this process of finding solutions and a way. I and a few of my colleagues like Naresh Gujralji have already written to the Prime Minister and hon. Chairman suggesting this. I hope some consideration will be given to this.

Similarly, Parliament can do a lot more on the issue of oversight and accountability of the Executive. Let me quote from the same work again, "In one sense, the incentives for monitoring and oversight of the Executive simply do not exist. The effort is high and the potential pay-off limited. Opposition MPs are likely, therefore, to focus more of their attention on political scandals such as financial scams and corruption, where they can attack individuals, rather than try to force institutional and systemic changes. During the 1999-2004 NDA Government, the then opposition, Congress, used all of its might to stall proceedings. Post 2004, the BJP in opposition has acted very similarly. Even with opposition focussed on corruption scams, almost all of the Parliamentary probes into these scandals have led nowhere. In some cases, it likely reflects collusion within the political class to avoid institutional changes."

Sir, I am not necessarily agreeing or disagreeing with what is being said, but we cannot avoid the fact that this is the popular perception about Parliament. To address this, one solution is that the current form of oversight through Parliament and Standing Committees should be given more respect and space. Let the Governments of today and tomorrow not continue this strange tradition of ignoring the Standing Committees when they choose to do so. Let Standing Committee reports and deliberations be made available to the public as written or video transcripts. That will give people confidence that Parliament is indeed playing a role in keeping Governments honest and accountable.

Sir, in addition, the Parliament should meet more often. Mr. Yechury spoke about this, and, I am adding to what he said. This current trend of declining days of sittings needs to be reversed. My erstwhile colleague, Shri Mahendra Mohan ji even moved a Private Members' Bill in this connection. He withdrew the Bill reportedly after the Government gave him an assurance that the number of sittings would be increased. I look forward to the Government fulfilling its assurance.

Sir, I am concluding in a minute. Lastly, coming to the issue of Parliament House, Sir, this building is the repository of the great history of our democracy and Republic.

Great men and women have walked here and great thoughts and ideas have been debated here. But in recent times, instead of representing the majesty of Parliament, it is beginning to resemble, feel and smell like many other Government offices which are there all over Delhi. The incident of a few days ago, should trigger us into taking action to bring back our Parliament House to its past glory and dignity from its current decaying state. Thousands of young Indians visit Parliament House. Let them go inspired by this building instead of holding their nose and underwhelmed by the papers and rubbish strewn, and, chaos all over the building. Sir, this is my request to you and the hon. Parliamentary Affairs Minister. Let us treat this building as a monument to our democracy and start a programme of restoring it to its pristine historical state.

Sir, I conclude by wishing the people of India, people of my State Karnataka and my city Bangalore, and, all my colleagues in Parliament the very best on this 60th anniversary of Parliament, and, to all my seniors my respects, and my most grateful thanks to the political leaders who have given me an opportunity to be a part of this House for the last six years and the coming six years. It is my privilege to serve and to be here. Thank you, Jai Hind.

श्री अहमद सईद मलीहाबादी (पश्चिमी बंगाल) : डिप्टी चेयरमैन साहब, आज 13 मई, 2012 को हम अपनी पार्लियामेंट की 60वीं सालगिरह मनाने के लिए खुसूसी इजलास में बैठे हैं। यह तारीखी यादगार दिन है। 60 वर्ष पहले हमारे बुजुर्गों और पुरखों ने आज की तारीख पर जम्हूरियत का एक आलीशान मंदिर बनाया था। ये वे लोग थे, जो आज़ादी की लड़ाई जीतकर और उस आग की भट्टी में कुंदन बनकर निकले थे। उन्होंने जो पौधा लगाया था, वह 60 साल में एक तनावर, सायेदार दरख्त बनकर, शान से सिर उठाए खड़ा है, यह हमारी पार्लियामेंट है, यह हमारी जम्हूरियत का घर है। इसे सजाकर, संवारकर, सम्भालकर रखें, यह हमारी और आने वाली नस्लों की जिम्मेदारी और फरीज़ा है।

आज़ादी जम्हूरियत के बगैर बे-मानी है और जम्हूरियत की सेहत और जिंदगी के लिए जम्हूरी निज़ाम यानी पार्लियामेंट्री सिस्टम को सही सलामत हालत में रखना जरूरी है। जिसके तहत हमारे आज़ादाना इंतखाबात होते हैं और हमारा पार्लियामानी निज़ाम रियासती असेम्बलियों से लेकर पार्लियामेंट तक चलता है। यह निज़ाम इतने वर्षों में मजबूत बुनियादों पर कायम हो गया है, इसे सारा ज़माना मानता है और यह हम सब हिन्दुस्तानियों के लिए फ़ख्र की बात है। हमने 60 वर्षों में एक लम्बा सफर तय किया है, जो कठिन भी था और रास्ते में बहुत से रोड़े और कांटे भी थे, जिनसे कभी हम बचकर निकले और कभी हमारे पांव जख्मी हुए। मगर सफर रुका नहीं, कारवां अपनी मंजिल की जानिब, रवां दवां रहा। आज से 40 साल बाद, 100 साल पूरे होने पर, हमारी पार्लियामेंट अपनी 100 साला सालगिरह मनायेगी। हममें से कितने ही उस वक्त नहीं होंगे, मगर हमें यह इत्मीनान होगा कि अपने पीछे हम एक हरा-भरा, बा-रौनक, पुरशिकोह घर छोड़ आए हैं, जिसमें एक खानदान की तरह मिल-जुलकर, एक-दूसरे की इज्ज़त और मुहब्बत के साथ सब रहते हैं।

हमें इस बात का बहुत ध्यान रखने की जरूरत है कि हमारी पार्लियामेंट के अंदर तहजीब, शाइस्तगी और बात करने के सलीके की रवायत कायम रहे, जिसे देखकर हमारी कौम के लोग आदाबे गुफ्तगू सीखें और किसी को उंगली उठाने का मौका न मिले। इधर कुछ दिनों से बाज़ इस्तेमारी ताकतों के कारिन्दों ने पार्लियामेंट की तौहीन करने का वतीरा अख्तियार कर रखा है।

अवाम के चुने हुए मेम्बरों को सड़कों पर बुरा-भला कहा जा रहा है। उनको लोग गालियाँ दे रहे हैं,

[श्री अहमद सईद मलीहाबादी]

* कह रहे हैं। ये वे लोग हैं, जिन्हें हमारा जम्हूरी निज़ाम पसन्द नहीं है। वे तानहाशाही के वकील हैं। उनके हमलों और नापाक इरादों से अपनी पार्लियामेंट की हिफाज़त करना और उसकी इज्जत और हुरमत को बचाना, हमारा फरीज़ा है। पार्लियामेंट क़ौम की अमानत है, यह देश की आवाज है। क़ौम ने हमें इसका रखवाला बनाकर भेजा है। अपने क़ौल, फ़ैल और किरदार से क़ौम की उम्मीदों और ऐतमाद पर, हमें खरा उतरना है। आज के तारीखी दिन यही अहद करके, यहाँ से उठना है। आखिर में जनाब, एक कहावत है, '*साठा पाठा*', आदमी साठ साल की उम्र में भी पाठा हो सकता है। हमारी पार्लियामेंट साठ साल की हुई है, जवान हुई है, इसके ऊपर शबाब आ रहा है। हमारी दुआ है कि तुम सलामत रहो हजार बरस और हर बरस के दिन हों पचास हजार। बहुत-बहुत शुक्रिया।

†**جناب احمد سعید ملیح آبادی (مغربی بنگال):** ڈپٹی چیئرمین صاحب، آج 13 مئی، 2012 کو ہم اپنی پارلیمنٹ کی 60ویں سال گرہ منانے کے لئے خصوصی اجلاس میں بیٹھے ہیں۔ یہ تاریخی یادگار دن ہے۔ 60 سال پہلےہمارے بزرگوں اور پرکھوں نے آج کی تاریخ پر جمہوریت کا ایک عالیشان مندر بنایا تھا۔ یہ وہ لوگ تھے، جو آزادی کی لڑائی جیت کر اور اس آگ کی بھٹّی میں کندن بن کر نکلے تھے۔ انہوں نے جو پودھا لگایا تھا، وہ 60 سال میں ایک تناور، سائےدار درخت بن کر، شان سے سر اٹھائے کھڑا ہے۔ یہ ہماری پارلیمنٹ ہے، یہ ہماری جمہوریت کا گھر ہے، اسے سجاکر، سنوارکر، سنبھال کر رکھیں ، یہ ہماری اور آنے والی نسلوں کی ذمہ داری اور فریضہ ہے۔

آزادی جمہوریت کے بغیر بےمعنی اور جمہوریت کی صحت اور زندگی کے لئے جمہوری نظام یعنی پارلیمنٹری سسٹم کو صحیح سلامت حالت میں رکھنا ضروری ہے۔ جس کے تحت ہمارے آزادانہ انتخابات ہوتے ہیں اور ہمارا پارلیمانی نظام ریاستی اسمبلیوں سے لے کر پارلیمنٹ تک چلتا ہے۔ یہ نظام اتنے سالوں میں مضبوط بنیادوں پر قائم ہو گیا ہے، اسے سارا زمانہ مانتا ہے اور یہ سب ہم ہندوستانیوں کے لئے فخر کی بات ہے، ہم نے 60 سالوں میں ایک لمبا سفر طے کیا ہے۔ جو کٹھن بھی تھا

* Expunged as ordered by the Chair.

† Transliteration in Urdu Script

اور راستے میں بہت سے روڑے اور کانٹے بھی تھے، جن سے کبھی ہم بچ کر نکلے اور کبھی ہمارے پاؤں زخمی ہوئے۔ سفر مگر رکا نہیں، کارواں اپنی منزل کی جانب، رواں دواں رہا۔ آج سے 40 سال بعد، 100 سال پورے ہونے پر، ہماری پارلیمنٹ اپنی 100 سالہ سالگرہ منائے گی۔ ہم میں سے کتنے ہی اس وقت نہیں ہوں گے، مگر ہمیں یہ اطمینان ہوگا کہ اپنے پیچھے ہم ایک ہرا بھرا، بارونق، پرشکوہ، گھر چھوڑ آئے ہیں، جس میں ایک خاندان کی طرح مل جل کر، ایک۔دوسرے کی عزت اور محبت کے ساتھ سب رہتے ہیں۔

ہمیں اس بات کا بہت دھیان رکھنے کی ضرورت ہے کہ ہماری پارلیمنٹ کے اندر تہذیب، شائستگی اور بات کرنے کے سلیقے کی روایت قائم رہے، جسے دیکھ کر ہماری قوم کے لوگ آداب گفتگو سیکھیں اور کسی کو انگلی اٹھانے کا موقع نہ ملے۔ ادھر کچھ دنوں سے بعض استعماری طاقتوں کے کارندوں نے پارلیمنٹ کی توہین کرنے کا وتیرہ اختیار کر رکھا ہے۔ عوام کے چنے ہوئے ممبروں کو سڑکوں پر برا بھلا کہا جا رہا ہے۔ ان کو لوگ گالیاں دے رہے ہیں، * کہہ رہے ہیں۔ یہ وہ لوگ ہیں، جنہیں ہمارا جمہوری نظام پسند نہیں ہے۔ وہ تاناشاہی کے وکیل ہیں۔ ان کے حملوں اور ناپاک ارادوں سے اپنی پارلیمنٹ کی حفاظت کرنا اور اس کی عزت اور حرمت کو بچانا ہمارا فریضہ ہے۔ پارلیمنٹ قوم کی امانت ہے، یہ دیش کی آواز ہے۔ قوم نے ہمیں اس کا رکھوالا بنا کر بھیجا ہے۔ اپنے قول، فعل اور کردار سے قوم کی امیدوں اور اعتماد پر، ہمیں کھرا اترنا ہے۔ آج کے تاریخی دن یہی عہد کرکے، یہاں سے اٹھنا ہے۔

---

* Expunged as ordered by the Chair.

[श्री अहमद सईद मलीहाबादी]

آخر میں جناب، ایک کہاوت ہے، 'ساٹھا پاٹھا'، ادمی ساٹھہ سال کی عمر میں بھی پاٹھا ہو سکتا ہے۔ ہماری پارلیمنٹ ساٹھہ سال کی ہوئی ہے، جوان ہوئی ہے، اس کے اوپر شباب آ رہا ہے۔ ہماری دعا ہے کہ تم سلامت رہو ہزار برس اور ہر برس کے دن ہوں پچاس ہزار۔ بہت بہت شکریہ۔

SHRI A.V. SWAMY (ODISHA) : Mr. Vice-Chairman, Sir, I am thankful to you for allotting time to me on this unique event, that too for my maiden speech. I should not forget to thank and express my gratitude to the Chief Minister, Naveen Patnaik, who made it possible for me to come into this House. That happened rather as an exception in the entire country. I am a social worker and he chose me and put me up to the other political parties since the last elections that they had in Odisha for the third candidate got into such a turmoil, horse trading and all that. Therefore, he chose a novel method of putting up a candidate and then appealed to the other political parties to support someone who has contributed to the State of Odisha as a social worker or in any other form. That is how I am here. I not only got the support of all the political parties, but I was also not required even to pay my security deposit. That also was collected by the MLAs themselves and they sent me uncontested as an independent candidate. Therefore, my gratitude is to all the political parties and also to the Chief Minister who has taken the lead. And it is a message that has been sent out to the other political parties across the country that whenever you don't have your own majority to set up your own candidate, please do seek the assistance of other parties to set up a consensus candidate rather than to go in for elections on party basis which will invariably lead to horse trading. Everyone of us should get that message.

Sir, I have never indulged in politics in my life, even though five Chief Ministers of Odisha happened to be closest to me and I had their blessings. It was never necessary for me. I was chosen because of the need of circumstances which I have said. It is because of Naveen Patnaik who wanted to avoid horse trading. Some friends had also suggested me that why don't you go for this. You have been working with the tribals and poor people all these years, throwing back your degree in engineering, law, foreign degrees and all that. Now, it is the time that you should serve the political party by putting up your candidature. I did that and I am here. Sir, I am 82 years old, 22 years elder than the Parliament which sat 60 years back.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Mr. Swamy, I think you are under the impression that it is your maiden speech. Since this is a Special Session, don't avail yourself of this opportunity now. You can avail yourself of that opportunity some other day. You conclude it in five-six minutes.

SHRI A.V. SWAMY : Thank you, Sir. I thought that I would explain the circumstances as to how I got into this.

I want to draw the attention of this House to a burning issue in the country where the entire parliamentary system and panchayati raj institution may go under fire. I come from Koraput, the hot bed of Naval movement. It is a tribal district. I was born and brought up amongst the tribals. I know their psychology and all that. They are the people whom I even called 'the angels', not because I lived and grew with them. Their simplicity, love for nature, camaraderie and compassion for others were unparalleled. I worked with them. When Vinobha Bhave came to Koraput in 1955 for Bhoodan-Gramdan Movement, they were getting frustrated with the State Government and the Government of India for broken promises given it them under the constitution. When the 1942 Movement started — there will be a disconnect if I do not explain why I am talking about Naxalism which is a vital issue – I was twelve years old. My native place in Koraput in Nabarangapur, which happened to be the epicentre of freedom movement. As a 12-year old boy I was used by the freedom fighters to monkey pedal and carry the secret messages into the villages. Therefore, I was very close to them. When they were fighting against the British during the Quit India Movement, they were shot and their properties were confiscated. When the tragedy of Jallianwala Bagh happened, seven kilometres away from my place at Paparandi, freedom fighters were marching to hoist the flag on the police stations. They were interrupted. Seventeen people were shot dead and many others suffered bruises and other injuries. When they came out, I asked this from one of them. These are the words which everyone should remember. They allowed me because I was 12 years old.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Please conclude.

SHRI A.V. SWAMY : Sir, this is very important. I want to send this message across because there is the Naxalite movement, that the genesis of which should be understood fully. And this should be happaning in a place where Vinoba Bhave got 80,000 acres of land as donation...*(Interruptions)...*

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Please conclude. You have already taken six minutes. This is not your maiden speech.

SHRI A.V. SWAMY : Sir, I am not talking about maiden speech. Today, our saving the Parliament have become conditional to the anger that is there amongst the tribals who have been denied their rights over land and forests. This is of utmost pointly to save our democratic institution.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : You will get another opportunity to say these things some other day.

SHRI A.V. SWAMY : Sir, I thought it was my maiden speech. Otherwise, I would have said it in short. Thank you, Sir.

श्री परिमल नथवानी (झारखंड) : उपसभाध्यक्ष महोदय, आपने मुझे बोलने का अवसर दिया, इसके लिए मैं आपका आभारी हूँ। आज मैं खुद को बहुत खुशनसीब समझता हूँ कि जब इस देश की स्वतंत्र संसद अपनी 60वीं वर्षगाँठ मना रही है, तब मैं इस सदन का सदस्य हूँ। मुझे इस बात की बहुत खुशी है। जिन मान्यवर सदस्यों ने अपनी प्रतिभा, ज्ञान और जनता के प्रति सेवा भाव से इस संसद की गरिमा बढ़ाई है, उन सभी को आज के शुभ अवसर पर मैं प्रणाम करता हूँ।

महोदय, स्वतंत्रता मिलने के बाद डॉ. बाबा साहब अम्बेडकर के नेतृत्व में बनी संविधान समिति के सभी सदस्यों ने जो संविधान देश को समर्पित किया, उसी के फलस्वरूप आज की संसद है। इसके ऊपर न सिर्फ मुझे, बल्कि सारे देशवासियों को गर्व है। भारत ने गत 65 वर्षों में जो प्रगति की और जो नियम-कानून बनाए, जिनकी आवश्यकता थी, वे सभी संसद ने पारित किए हैं।

[4.00 P.M.]

देश का बजट पास करने के साथ-ही-साथ सरकार के कारोबार पर नज़र और नियंत्रण रखने के काम भी इसने किये। जब कभी किसी भी मंत्रालय में भ्रष्टाचार की आशंका निर्मित हुई, तब इसी संसद ने दोषियों के खिलाफ आवाज़ उठाई और कई बार दोषी व्यक्तियों पर उचित ऐक्शन भी लिया। जब कैश फॉर क्वैश्चन-जैसे कांड सामने आए, तब इसी संसद ने 11 सांसदों को अपने पद से निष्कासित किया।

महोदय, मैं संसद में एक बहुत छोटे राज्य, झारखंड से आता हूँ। मैं उसका प्रतिनिधित्व करता हूँ, इसलिए मेरी एक विशेष प्रार्थना है। हमारे राज्य के विकास के लिए आपको विशेष ध्यान देना चाहिए। झारखंड के एक छोटा राज्य होने की वजह से वह इस सदन में प्रतिनिधित्व कम रखता है। इसका मतलब यह नहीं कि हमारी समस्या कम है। हमारा राज्य तो छोटा है, लेकिन हमारी समस्या बहुत बड़ी है। हमारे राज्य की जनता केन्द्र सरकार और संसद को आशा से देख रही है। उनकी अपेक्षा पूरी करना हमारा कत्तर्व्य है, क्योंकि हम राज्य सभा, काउंसिल ऑफ स्टेट्स हैं।

सर, मेरी अपेक्षा है कि देश की जनता ने हमें जो जिम्मेदारी दी है, उसका हम पालन करेंगे। ऐसा करने से भारतीयों का संसदीय लोकशाही पर जो विश्वास है, वह निरंतर बना रहेगा। भारत को दुनिया में बड़ी ताकत बनाने के लिए यह जरूरी है कि हम एक दिल से खड़े रहें और आवाज़ में आवाज़ मिला कर बोलें- मेरा भारत महान। मैं इस मौके पर सबको अभिवादन करता हूँ। आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका आभारी हूँ। जय हिन्द।

श्री मोहम्मद अदीब (उत्तर प्रदेश) : सर, आपका बहुत-बहुत शुक्रिया। मैं समझता हूँ कि खुशनसीब हूँ मैं कि आज के इस इजलास में मुझे कुछ कहने का मौका मिला है।

सर, early 60s में जब मैं तालिब इल्मी के दौर में छात्र सियासत करता था, तब पार्लियामेंट के दोनों हाउसेज़ की गैलरीज़ में अपने हीरोज़ को ढूँढ़ने के लिए आता था। हीरेन मुखर्जी, कृपलानी, लोहिया मेरे वे हीरोज़ थे, जिनको मैं सुनने और देखने यहाँ आता था। मेरा एक ख्वाब था कि शायद कभी यह मौका मुझे भी मिले कि मैं इस देश को बनाने और सँवारने में कोई हिस्सा बँाट सकूँ। आज इस पार्लियामेंट में मैं आया हूँ, तो मुझे नहीं मालूम कि आज का नौजवान इन गैलरीज़ में अपने हीरोज़ को ढूँढ़ने आता है या नहीं आता है और अगर वह यहाँ आता है तो यहाँ से क्या लेकर जाता है। मुझे यकीन है कि हमने बहुत खोया है, लेकिन बहुत कम पाया है। हक़ीकत यह है कि हमने इन 60 सालों में यह किया कि अपने सारे बुज़ुर्गों को भूलते चले गए। जिन लोगों ने इस देश को आज़ाद कराकर हमें आज़ादी का यह मन्दिर दिया था, उनके नाम उन किताबों में न जाने कहाँ रख दिए गए, जिन पर गर्द की गुबार बढ़ती चली गई। कुछ ऐसा भी हुआ है कि हम मौलाना आज़ाद को भी नहीं जानते, कृपलानी को भी नहीं जानते और लोहिया को भी भूल गए। न जाने कितने लोगों के एहसान हम पर थे और हमने अपनी औलादों को, अपनी नस्लों को उनके बारे में बताया ही नहीं।

सर, हमने एक और जुर्म किया। इस मुल्क में एक अज़ीम शख्स पैदा हुआ-बाबा साहब अम्बेडकर। वह एक ऐसा अज़ीम लीडर था, जो हम सबका था, लेकिन सियासत की हवाएँ कुछ ऐसी चलीं कि उस अम्बेडकर को एक तबके ने दलित की बस्ती में स्टैचू बनाकर कहा कि यह मेरा है। उसने उसको अपना लिया और सारे देश से निकाल दिया। ऐसी ही एक साजिश गुजरात में हुई। सरदार पटेल इस मुल्क के इतने बड़े लीडर थे, उसको कुछ लोगों ने कहा कि यह गुजरात का है और हमारा है। अल्लाह का शुक्र है कि गाँधी की कौम ने गाँधी को यह नहीं कहा कि यह मेरा है, नहीं तो फिर इस मुल्क का क्या होता? हमने बहुत कुछ नुकसानात किए हैं, गुनाह किया है कि जो हमारे नेशनल लीडर्स थे, उनको बाँट कर रख दिया और यह कहा कि यह मेरा मुल्क है। यह बहुत बदनसीबी इस मुल्क में हुई है।

सर, मैं जब पार्लियामेंट में पहली बार आया, तो बहुत-सी आरजुएँ लेकर आया था। तब जो पहली बहस हुई, वह मुम्बई में हुए पाकिस्तानी अटैक पर हुई। 10 लोग हिन्दुस्तान में बहुत-सा असलहा लेकर घुस आए और हिन्दुस्तान की बेहतरीन फौज़ से 48 घंटे तक लड़ते रहे थे।

मैं नया-नया आया था और यह उम्मीद करके आया था कि इस पर बहस होगी कि इतना असलहा इस मुल्क में कैसे आ गया, लेकिन यहाँ बहस का रुख यह हुआ कि अन्तुले ने क्या बोला था। अन्तुले के ऊपर रात तक बहस होती रही कि अन्तुले ने क्या कहा था। मैं समझता था कि इस पर बहस होगी, इस पर बातचीत की जाएगी कि कौन ऐसा जालिम है, जिसने इतना असलहा पहुँचवा दिया और हम खामोश रहे। यह पहला झटका था, जो मुझको लगा, लेकिन ऐसा नहीं है कि सभी गलत हैं।

इस हाउस में दूसरी लड़ाई तब देखी गई, जब चंद लोगों ने यह कहा कि पार्लियामेंट्री डेमोक्रसी को कमजोर करना है, इलेक्टेड प्राइम मिनिस्टर की जगह पर एक नॉमिनेटेड आदमी आना चाहिए और इसको लेकर चंद लोग रामलीला ग्राउंड में खड़े हो गए। उन्होंने कहा कि यहाँ * रहते हैं। उस वक्त इस पार्लियामेंट ने अपनी अज़मत का इज़हार किया। जब यह हुक्त दिया गया कि फलां-फलां तारीख को पार्लियामेंट का बिल पास कर दिया जाए, तो उस वक्त दोनों तरफ के लोगों ने अपनी अज़मत और अपनी अहमियत का अहसास दिलाया। यह अच्छा लम्हा इस पार्लियामेंट में आया है।

मेरी यह गुजारिश है कि आप आज के दिन अपनी नस्लों को जो देने जा रहे हैं, उनसे उनको इस काबिल कर दीजिए कि जैसे मेरे जैसा नौजवान, जो अपने हीरोज को ढूढ़ते-ढूढ़ते इस मंदिर में आ गया था, आज की नस्ल के लोग भी इस जमीन पर, इस पार्लियामेंट में आएँ, तो उनकी भी एक आरज़ू हो कि इस मुल्क को बनाना और संवारना है। लेकिन, हम न जाने कितने हिस्सों में बंटने की कोशिश कर रहे हैं। इस पार्लियामेंट में हमारी बदनसीबी यह है कि हम लोग छोटी पार्टी से आते हैं या independent हैं। जब हमारी राय लेने का वक्त आता है, तब यह हाउस खाली हो जाता है। इस पर तवज्जो भी नहीं दी जाती है। बहस होती है बड़े-बड़े लोगों की, अख़बारात इसकी तवज्जो भी नहीं करतीं कि ये कौन लोग हैं, जो बोल कर चले गए। अख़बार वही बोलता है, जो लीडर ऑफ दी ऑपोजीशन कहता है या लीडर ऑफ दी हाउस बोलता है। हम वे लोग हैं, जो ऐसे बारातियों में शुमार हैं कि आइए, खाना खाइए और चले जाइए और कोई राय मत दीजिए। इस पार्लियामेंट के ऐवान में मीडिया के लोगों से भी मेरी गुजारिश है और जनाबेआला, खास तौर से आपसे, कि हम लोगों को भी मौका दीजिए। हम इस पार्लियामेंट में आए थे, अपना contribution देने के लिए। यह खुशनसीबी है कि यह सबके लिए मुबारकबाद देने का वक्त है। **(समय की घंटी)**।

यह खुशी की बात है कि आज यह मुल्क दुनिया के दूसरे मुल्कों में सबसे ज्यादा अहम मुल्क बन चुका है। हमारी democratic policy ने, अच्छी या बुरी, खट्टी या मीठी, जो भी रही है, इस देश को मजबूत जरूर किया है। हमारी नस्लें हमको याद करेंगी, लेकिन ऐसा न हो कि हम अपने को और बाँटते

* Expunged as ordered by the Chair.

[श्री मोहम्मद अदीब]

चले जाएँ। देश अव्वल है, मुल्क सबसे ऊपर है, उसके बाद बिरादरी, कौमें और मज़हब हैं,। यह पैगाम इस पार्लियामेंट से जाना चाहिए, जो कि इसका मकसद था। इन अल्फाज़ के साथ, बहुत-बहुत शुक्रिया कि आपने घंटी नहीं बजाई। आपकी बहुत इनायत।

†**جناب محمد ادیب (اتر پردیش)** : سر، آپ کا بہت بہت شکریہ۔ میں سمجھتا ہوں کہ خوش نصیب ہوں میں، کہ آج کے اس اجلاس میں مجھے کہنے کا موقع ملا ہے۔

سر، early 60s میں جب میں طالب علمی کے دور میں چھاتر سیاست کرتا تھا، تب پارلیمنٹ کے دونوں ہاؤسیز کی گیلریز میں اپنے ہیروز کو ڈھونڈنے کے لئے آتا تھا۔ ہیرین مکھرجی، کرپلانی، لوہیا، میرے وہ ہیروز تھے، جن کو میں سننے اور دیکھنے یہاں آتا تھا۔ میرا ایک خواب تھا کہ شاید کبھی یہ موقع مجھے بھی ملے کہ میں اس دیش کو بنانے اور سنوارنے میں کوئی حصہ بانٹ سکوں۔ آج اس پارلیمنٹ میں، میں آیا ہوں، تو مجھے نہیں معلوم کہ آج کا نوجوان ان گیلریز میں اپنے ہیروز کو ڈھونڈنے آتا ہے یا نہیں آتا ہے اور اگر وہ یہاں آتا ہے تو یہاں سے کیا لے کر جاتا ہے۔ مجھے یقین ہے کہ ہم نے بہت کھویا ہے، لیکن بہت کم پایا ہے۔ حقیقت یہ ہے کہ ہم نے ان 60 سالوں میں یہ کیا کہ اپنے سارے بزرگوں کو بھولتے چلے گئے۔ جن لوگوں نے اس دیش کو آزاد کراکر ہمیں آزادی کا یہ مندر دیا تھا، ان کے نام ان کتابوں میں نہ جانے کہاں رکھہ دئے گئے، جن پر گرد کی غبار بڑھتی چلی گئی۔ کچھہ ایسا بھی ہوا ہے کہ ہم مولانا آزاد کو بھی نہیں جانتے، کرپلانی کو بھی نہیں جانتے اور لوہیا کو بھی بھول گئے۔ نہ جانے کتنے لوگوں کے احسان ہم پر تھے اور ہم نے اپنی اولادوں کو، اپنی نسلوں کو ان کے بارے میں بتایا ہی نہیں، ہم نے ایک اور جرم کیا۔

† Transliteration in Urdu Script

سر، اس ملک میں عظیم شخص پیدا ہوا-بابا صاحب امبیڈکر۔ وہ ایک ایسا عظیم لیڈر تھا، جو ہم سب کا تھا، لیکن سیاست کی ہوائیں کچھ ایسی چلیں کہ اس امبیڈکر کو ایک طبقے نے دلت کی بستی میں اسٹیچو بناکر کہا کہ یہ میرا ہے۔ اس نے اس کو اپنا لیا اور سارے دیش سے نکال دیا۔ ایسی ہی ایک سازش گجرات میں ہوئی۔ سردار پٹیل اس ملک کے اتنے بڑے لیڈر تھے، اس کو کچھ لوگوں نے کہا کہ یہ گجرات کا ہے اور ہمارا ہے۔ اللہ کا شکر ہے کہ گاندھی کی قوم نے گاندھی کو یہ نہیں کہا کہ یہ میرا ہے، نہیں تو پھر اس ملک کا کیا ہوتا؟ ہم نے بہت کچھ نقصانات کئے ہیں، گناہ کیا ہے کہ جو ہمارے نیشنل لیڈرس تھے، ان کو بانٹ کر رکھ دیا اور یہ کہا کہ یہ میرا ملک ہے۔ یہ بہت بدنصیبی اس ملک میں ہوئی ہے۔

سر، میں جب پارلیمنٹ میں پہلی بار آیا، تو بہت سی آرزوئیں لے کر آیا تھا۔ تب جو پہلی بحث ہوئی، وہ ممبئی میں ہوئے پاکستانی اٹیک پر ہوئی۔ 10 لوگ ہندوستان میں بہت سا اسلحہ لے کر گھس آئے اور ہندوستان کی بہترین فوج سے 48 گھنٹے تک لڑتے رہے تھے۔ میں نیا نیا آیا تھا اور یہ امید کرکے آیا تھا کہ اس پر بحث ہوگی کہ کہ اتنا اسلحہ اس ملک میں کیسے آ گیا، لیکن یہاں بحث کا رخ یہ ہوا کہ انتولے نے کیا بولا تھا۔ انتولے کے اوپر رات تک بحث ہوتی رہی کہ انتولے نے کیا کہا تھا۔ میں سمجھتا تھا کہ اس پر بحث ہوگی، اس پر بات چیت کی جائے کہ کون ایسا ظالم ہے، جس نے اتنا اسلحہ پہنچوا دیا اور ہم خاموش رہے۔ یہ پہلا جھٹکا تھا، جو مجھ لگا، لیکن ایسا نہیں ہے کہ سبھی غلط ہیں۔

اس ہاؤس میں دوسری لڑائی تب دیکھی گئی، جب چند لوگوں نے یہ

[श्री मोहम्मद अदीब]

کہا کہ پارلیمنٹری ڈیموکریسی کو کمزور کرنا ہے، الیکٹیڈ پرائم منسٹر کی جگہ پر ایک نامینیٹڈ آدمی آنا چاہئے اور اس کو لے کر چند لوگ رام لیلا گراؤنڈ میں کھڑے ہو گئے۔ انہوں نے کہا کہ یہاں * رہتے ہیں۔ اس وقت اس پارلیمنٹ نے اپنی عظمت کا اظہار کیا۔ جب یہ حکم دیا گیا فلاں فلاں تاریخ کو پارلیمنٹ کا بل پاس کر دیا جائے، تو اس وقت دونوں طرف کے لوگوں نے اپنی عظمت اور اپنی اہمیت کا احساس دلایا۔ یہ اچھا لمحہ اس پارلیمنٹ میں آیا ہے۔

میری یہ گزارش ہے کہ آپ آج کے دن اپنی نسلوں کو جو دیئے جا رہے ہیں، ان سے ان کو اس قابل کر دیجئے کہ جیسے میرے جیسا نوجوان، جو اپنے ہیروز کو ڈھونڈتے ڈھونڈتے اس مندر میں آ گیا تھا، آج کی نسل کے لوگ بھی اس زمین پر، اس پارلمینٹ میں آئیں، تو ان کی بھی ایک آرزو ہو کہ اس ملک کو بنانا اور سنوارنا ہے۔ لیکن، ہم نہ جانے کتنے حصوں میں بنٹنے کی کوشش کر رہے ہیں۔ اس پارلیمنٹ میں ہماری بدنصیبی یہ ہے کہ ہم لوگ چھوٹی پارٹی سے آتے ہیں یا انڈیپینڈینٹ ہیں۔ جب ہماری رائے لینے کا وقت آتا ہے، تب یہ ہاؤس خالی ہو جاتا ہے۔ اس پر توجہ بھی نہیں دی جاتی ہے۔ بحث ہوتی ہے بڑے بڑے لوگوں کی، اخبارات اس کی طرف توجہ بھی نہیں کرتے کہ یہ کون لوگ ہیں، جو بول کر چلے گئے۔ اخبارات وہی بولتا ہے، جو لیڈر آف اپوزیشن کہتا ہے یا لیڈر آف دی ہاؤس بولتا ہے۔ ہم وہ لوگ ہیں، جو

ایسے باراتیوں میں شمار ہیں کہ آئیے، کھانا کھائیے اور چلے جائیے اور کوئی رائے مت دیجئے۔ اس پارلیمنٹ کے ایوان میں میڈیا کے لوگوں کے لوگوں سے بھی میری گزارش ہے اور جناب عالی، خاص طور سے آپ

---

* Expunged as ordered by the Chair.

سے، کہ ہم لوگوں کو بھی موقع دیجئے۔ ہم اس پارلیمنٹ میں آئے تھے، اپنا contribution دینے کے لئے۔ یہ خوش نصیبی ہے کہ یہ سب کے لئے مبارکباد دینے کا وقت ہے

—(وقت کی گھنٹی)—

یہ خوشی کی بات ہے کہ آج یہ ملک دنیا کے دوسرے ملکوں میں سب سے زیادہ اہم ملک بن چکا ہے۔ ہماری ڈیموکریٹک پالیسی نے، اچھی یا بری، کھٹی یا میٹھی، جو بھی رہی ہے، اس دیش کو مضبوط ضرور کیا ہے۔ ہماری نسلیں ہم کو یاد کریں گی، لیکن ایسا نہ ہو کہ ہم اپنے کو اور بانٹتے چلے جائیں۔ دیش اوّل ہے، ملک سب سے اوپر ہے، اس کے بعد برادری، قومیں اور مذہب ہیں۔ یہ پیغام اس پارلیمنٹ سے جانا چاہئے، جو کہ اس کا مقصد تھا۔ ان الفاظ کے ساتھ، بہت بہت شکریہ کہ آپ نے گھنٹی نہیں بجائی۔ آپ کی بہت عنایت۔

श्री राजीव शुक्ल : सर, मैं संसदीय कार्य राज्य मंत्री के रूप में सदन के सारे सदस्यों ने जो अपने विचार रखे, उनकी सराहना करता हूँ। आज एक ऐसी बहस हुई, जिसमें हमने सचमुच संसदीय लोकतंत्र की व्याख्या और संसदीय लोकतंत्र के लिए क्या जरूरी है, ये सारी बातें कीं।

(श्री सभापति पीठासीन हुए)

सबने एक बार फिर से संसदीय लोकतंत्र में अपना विश्वास व्यक्त किया कि यही एक ऐसी व्यवस्था है, जो कारगर है, स्थाई रहने वाली है और इसी से लोगों का एवं आम जनता का भला हो सकता है तथा देश का नाम पूरी दुनिया में रोशन हो सकता है। यह विश्वास पूरे सदन में, चाहे वह नेता सदन हों, प्रधान मंत्री जी हों या चाहे नेता प्रतिपक्ष हों, वहाँ से शुरू होकर सारी तरफ से यही भावनाएँ आईं कि संसद की सर्वोच्चता हमारे लिए सबसे बड़ी जरूरत है और सबसे बड़ी प्राथमिकता है। इससे बढ़िया और कोई बात नहीं हो सकती है।

किसी भी व्यवस्था में विकृतियाँ होती हैं, aberrations होते हैं, वे इसमें भी हैं। उन aberrations को, उन विकृतियों को हमें मिल कर ठीक करना पड़ेगा। विकृतियाँ हैं और कई सदस्यों ने यह बात उठाई है कि पहली लोक सभा, दूसरी लोक सभा, तीसरी लोक सभा में लोग कैसे अपनी बात रखते थे। शायद ही कोई साल में एक बार वेल में जाता होगा। आप उस समय के बड़े-बड़े वक्ता को देखिए, मैं चाहूँ, तो उनके नाम भी ले सकता हूँ, जैसे पंडित नेहरू, राम मनोहर लोहिया जी, हिरेन मुखर्जी, श्यामा प्रसाद मुखर्जी, कृपलानी जी, मौलाना आज़ाद, ज्योतिर्मय बसु, भूपेश गुप्ता, डॉ. अम्बेडकर, पीलू मोदी जी, इंदिरा जी, मधु लिमये जी, इन्द्रजीत गुप्ता, सोमनाथ चटर्जी, प्रणब बाबू, अटल जी, क्या ये लोग कभी अपनी बात रखने के लिए वेल में गए?

[श्री राजीव शुक्ल]

वे अपनी सीट से खड़े होकर जो भाषण दे देते थे, कौन-सा ऐसा अखबार था, जो उनकी बात नहीं छापता था? शोरगुल में तो कुछ नहीं छपता, बल्कि सिर्फ यह छपता है कि "हंगामे में सदन स्थगित"। जब बहस होती है, भाषण होते हैं, तो ये सबसे ज्यादा छपते हैं और इसमें सबसे ज्यादा पब्लिसिटी मिलती है, लेकिन आज तरीका बदल गया है। यह बात कई सदस्यों ने रखी और मुझे यह लगता हे कि हम सबको यह सोचना चाहिए कि शोरगुल में अपनी बात जनता तक ज्यादा जाती है या बहस करके अपनी बात रखने से वह जनता में ज्यादा जाती है? यह एक विकृति है, जिसकी तरफ हमें ध्यान देना होगा।

दूसरी विकृति यह है कि एक-दूसरे पर आरोप-प्रत्यारोप लगाते वक्त हम खुद यह भूल गये हैं कि इससे पूरे पॉलिटिकल क्लास की छवि गिरती जा रही है, चाहे वह आरोप सामने वाले हमारे ऊपर लगाएँ, हम उनके ऊपर लगाएँ या ये इनके ऊपर लगाएँ। अगर पूरे देश में पॉलिटिशंस की छवि गिर गयी, तो उसका असर सीधे संसदीय लोकतंत्र पर आएगा। उसका असर, जितने लेजिस्लेचर्स हैं, उनके सदस्यों के ऊपर आएगा। हम राजनीतिज्ञ की छवि सिर्फ इसलिए गिरा दें कि हम फौरी फायदा ले लें, हम आपके ऊपर गलत आरोप लगा दें, आप मेरे ऊपर आरोप लगा दें, चाहे बाद में आरोप सिद्ध हों या न हों, यह ठीक नहीं है। पॉलिटिकल फायदा लेने के लिए, चुनाव जीतने के लिए या कोई भी लाभ लेने के लिए हम मिनटों में एक-दूसरे के ऊपर आरोप लगा देते हैं और आरोप की सीमा भी ऐसी कि उसने हजारों-करोड़ रुपये लूट लिए, उसने लाखें-करोड़ रुपए लूट लिए। मतलब चाहे कुछ भी हो, जब हम बिना जवाबदेही के आरोप लगा देते हैं, तो उससे पूरे राजनीतिक वर्ग की छवि जनता में गिरती है। नेता चोर है, यह सोच बढ़ती जा रही है। ऐसे लोग, जो सचमुच पॉलिटिशंस को डाउन करना चाहते हैं, डेमोक्रेसी को नीचे रखना चाहते हैं और पार्लियामेंट्री डेमोक्रेसी में जिनका यक़ीन नहीं है, चाहे वे संवैधानिक संस्थाओं में बैठे लोग हों, वे इसका फायदा ले रहे हैं, क्योंकि वे तो फेसलेस हैं, उनका चेहरा तो मीडिया में आता नहीं है, लेकिन इसका बहुत बड़ा फायदा वे लोग ले रहे हैं कि नेता की छवि नीचे जाए और फिर वे आकर कब्जा करें, फिर उनकी चले और उनका वर्चस्व कायम हो। आज हम सबको यह कसम और शपथ लेनी चाहिए कि अगर हम अपने छोटे फायदों के लिए, छोटे राजनीतिक लाभ के लिए एक-दूसरे के ऊपर आरोप लगाएँ, तो बिल्कुल लगाएँ, अगर वे सही हों, तो बिल्कुल लगाएँ, पूरी तरह से लगाएँ, लेकिन हम छवि का ध्यान रखें। उस आरोप की जवाबदेही होनी चाहिए, उसकी accountability होनी चाहिए, जो बराबर चले। यह नहीं कि साल भर बाद अगर पूछा जाए, तो उस आरोप का पता ही न चले कि वह कहाँ गया और यह कहा जाए कि अरे साहब, वह तो उस समय कह दिया था। इसलिए यह बहुत जरूरी है कि अगर हम इन दो विकृतियों का ध्यान रखें कि सदन की कार्यवाही में सिर्फ शोरगुल की बजाए अच्छी बहस हो और दूसरी यह कि हम पॉलिटिकल क्लास की इमेज का ख्याल रखें, तो मुझे लगता है कि इसका बहुत बड़ा फायदा होगा।

चेयरमैन सर, आज सब लोगों ने जिस तरह से बहस में भाग लिया, मैं समझता हूँ कि यह बहुत अच्छी बहस रही और इसका बहुत अच्छा असर हुआ। मुझे बोलने की अनुमति देने के लिए आपका बहुत-बुत धन्यवाद।

MR. CHAIRMAN : Now somebody with a unique experience of Parliamentary life. Shri Rishang Keishing.

SHRI RISHANG KEISHING (Manipur) : Hon. Chairman and hon. Members of Parliament, I am extremely happy for this opportunity to speak on this special and historic occasion when the Parliament is celebrating its 60th Anniversary. Sir, as you all know, I come from Manipur, a part of North-East. In the pre-Independent period, our relation with this nation, with this country was very remote. We were ruled by the British officers. I am very thankful to my socialist leaders, Acharya Narendra Dev, Jai

Prakash Narayan and Dr. Lohia who brought me into the Indian politics. It was on the ticket of the Socialist Party that I was elected in 1952 and 1962 to the first and third Lok Sabhas. When I came to Parliament, I felt like a total stranger. When I entered into Lok Sabha, I saw a big hall and before me were all the towering leaders and heroes of the country, whose faces we used to see in newspapers; whose speeches we used to read in newspapers. We kept them as heroes in our hearts. I was so happy to be sitting with them; it was a special opportunity. As I looked towards the Treachery Benches, Pt. Nehru was sitting there, next to him were Abul Kalam Azad, Babu Jagjivan Ram and Rajkumari Amrit Kaur and a host of others.

And, on the Oppostion side, — I was on the Opposition side – there were Shri A.K. Gopalan, Shri Hiren Mukherjee, Dr. Shyama Prasad Mukherjee and many other leaders, and the speeches in Parliament were very peaceful and constructive. The speeches made, either by the ruling party or by the opposition, were listened to with rapt attention, and the interactions were very cordial, very constructive and very peaceful. Sir, the Question Hour is always very important. In those days, the one, who gets the main Question, was given two chances, and the rest, whoever caught the eye of the Chair, could ask supplementaries. In my ten years' period, that is, five years in the First Lok Sabha and five years in the Third Lok Sabha, I never saw any occasion when Members rushed to the well of the House, and I never saw an altercation amongst Members as well. Also, what I saw in those days was, having come to Parliament fresh after the freedom struggle, our leaders, — I would say this, at least, of top leaders; I can't say of everybody – their minds were full of love and concern for the people of our country, especially, of the poorer people of our country. I come from the North-East. I belonged to the Socialist Party, but I had the greatest love and affection for Pandit Jawaharlal Nehru and, after him, for Shrimati Indira Gandhi. We worked with a personal touch, sympathy, understanding and love for the North-Eastern States. Actually, the integration of the North-Eastern States was made speedier and easier, and we remember them with all the love and affection. And, there is a high respect for our revered leaders, Panditji and Indiraji. Even today, their memory is always referred to by the tribal people of our Region.

Sir, in the Third Second Lok Sabha, — I was in the Socialist Party at that time – when Dr. Radhakrishnan was to address the Joint Session of Parliament, my party decided that if he did not give his Address in Hindi, they would shout and obstruct his Address. I said, "I wouldn't be a party to it." Even then they insisted that I should protest, I said, 'No', and I sat in a corner peacefully. And, when Dr. Radhakrishnan spoke, there was shouting and all that. Anyway, after that, — Sardar Hukam Singh was the Speaker. He asked me if I would like to make a statement. I told him, "No; I am leaving the party. Let it be a sweet parting not a sad parting. So, I did not make the statement. Then, Sir, in 1964, when the Chinese Invasion took place, I went to Panditji and I told him, "Sir, my region has been invaded by foreign countries. I think it is time

[SHRI RISHANG KEISHING]

that we stand together. Would you mind if I join your party?" He, immediately, called Dr. Ram Subhag Singh, the then Parliamentary Affairs Minister, and asked him to take me as an Associated Member and regularize my membership. This is all my memories of that time.

Now, Sir, I would like to suggest to this House and all the Members of Parliament that we have to follow the footsteps of our leaders. I think, today, what I feel is, — excuse me for saying this – that we have wasted very precious time of the House in matters which are not related to the the business of the House.

I think we have to gainfully and judiciously utilise this time. I feel, in those days everything was smooth and peaceful, and parliamentary system was grouing well. That was the best time as far as I remember now as I sit here in Rajya Sabha I feel happy; this is the House of the Elders. In the year 2002 after and itensures smooth, constitutive and productive functioning successfully being elected seven times in State Assembly; I lost because of interference from insurgency. I was nominated. I was elected here in Parliament. I was given the ticket. I thank our Prime Minister and Soniaji. Now I am in the second term of Rajya Sabha Membership. I requested Madam and Prime Minister not to give me a ticket or not to re-nominate me. I know my weakness. My eye-sight and my hearing will become weak. So I said, 'please don't re-nominate me.' But they re-nominated me. I am still here and I thank them for giving me the opportunity to be present in the Golden Jubilee Celebration, whrtr I was welcomed by Vajpayeeji, and again this time, It is because of the favour, sympathy and love of our great leaders, to be Member of Parliament from 1950 to this day,. I thank the whole nation for what our leaders have done for me. Lastly, I would like to suggest that there are agitations in many parts of the country, especially in North-East, and in some tribal areas of the country. It is because of the non-development of the area. I think this area has to receive special attention. As far as North-East is concerned, I am very happy with Dr. Manmohan Singh because liberal financial assistance are being liberally given. But we have to check that this money is properly utilised for the people. At least, the State Government must be told that this is the money coming from the people of India and it should be properly utilised for the development of the areas. And this is a strategic area in accessible hilly regions. I would like to request that Government of India and the nation should pay great attention for the development of this area and bring it to the level of the developed States. Let us all live together peacefully as one family and work for the interest of the country. Let us all remember that we are Indians; let us not allow anybody to say that 'I am not an Indian', and all that. As a nation, we have to work hard to consolidate and strengthen it. Thank you very much.